

Minutes of Exim Facilitation Committee (EFC) meeting No. 02/AM25 dated 21.05.2024 for Import of Restricted Items

Meeting No. 02/AM25 of Exim Facilitation Committee (EFC) was held on 21.05.2024 at 3.00 PM in Room No. 13, Vanijya Bhawan, New Delhi under the chairmanship of Shri SBS Reddy, Additional Director General of Foreign Trade to consider the applications for import of restricted items.

2. The following members attended the meeting:

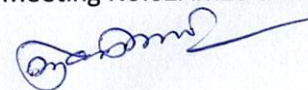
- (i) Shri Kapil Kumar, US, M/o PNG
- (ii) Shri Rakesh Yadav, Engineer, DoT
- (iii) Ms. Poonam Arora, Jr. Wireless Officer, DoT
- (iv) Shri Prasenjeet Navgire, Technical Expert (CITES), Wildlife Division, MoEF&CC
- (v) Shri O.P. Sharma, Consultant, D/o C&PC
- (vi) Shri S.K. Jain, Consultant, DPIIT
- (vii) Shri R.K. Jaiswal, Development Officer, MHI

3. Total number of cases considered in the meeting was **360**. The committee decided that as in the past, all NOC/documents received/conveyed by the concerned committee members will be incorporated in the minutes as and when uploaded. Accordingly, **122** cases have been approved, **04** cases have been rejected, **04** cases have been closed and **230** cases have been deferred. Where two or more technical authorities have recommended different quantities, the lower quantity has been approved by the Committee.

4. The details for the approved cases will follow:

Part 1	D/o DAH&D				
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status

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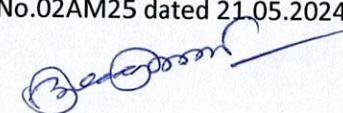
1.	B.L. KAMDHENU FARMS LIMITED HQRXIMLAPPLY00002 848AM24	02.12.2023	25000 No. Bovine Semen , Frozen Embryos	05111000, 05119999	Comments sought from DAH&D on 4.12.2023 DAH&D informed the committee that case is under examination with them.
2.	BIONEEDS INDIA PRIVATE LIMITED HQRXIMLAPPLY00003 562AM24	15.01.2024	1 NO DOG	01064990	Comments sought from DAH&D on 15.01.2024. DAH&D vide email dated 20.05.2024 has sought information from the firm.
3.	BIONEEDS INDIA PRIVATE LIMITED HQRXIMLAPPLY00003 573AM24	16.01.2024	44 NOS BEAGLE DOGS	01064990	Comments sought from DAH&D on 17.01.2024. DAH&D vide email dated 20.05.2024 has sought information from the firm.
4.	VEE AGROTECH FARM PRIVATE LIMITED HQRXIMLAPPLY00003 734AM24	23.01.2024	300 Nos. Live Chickens (Poultry)	01059400	Recommended by DAH&D vide OM dated 14.05.2024. The committee decided to approve the case for 150 Nos. subject to the conditions mentioned in the DAHD OM dated 14.05.2024
5.	DHEERAJ ABROL HQRXIMLAPPLY00004 913AM24	02.03.2024	2 NOS CAT & DOG	01061900	Comments received from DAH&D on 21.05.2024 . The committee decided to seek clarification whether the said re-imports are cleared from a phyto-sanitary perspective.
6.	ATNT LABORATORIES HQRXIMLAPPLY00004	04.03.2024	9000 NOS Laboratory Rat	01029090	Recommended by DAH&D vide OM dated

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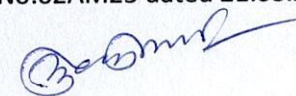
	932AM24	4	(M/F) 4-48 weeks, Laboratory Guinea pig (M/F) 200-350 Gms etc.		08.04.2024. The committee decided to approve the case subject to the conditions mentioned in the DAH&D OM dated 08.04.2024
7.	QUALITAT PRODUCTS (INDIA) HQRXIMLAPPLY00005 043AM24	11.03.202 4	3600 NOS FROZEN BOAR SEMEN	05119991	Comments sought from DAH&D on 11.03.2024. DAH&D informed the committee that case is under examination with them.
8.	PET MULTIVERSE HQRXIMLAPPLY00005 138AM24	15.03.202 4	6 NOS PONY - ZORSE FOR TRADING FEMALE/MALE AGE 01 TO 10 YEARS	01012990	Comments sought from DAH&D on 18.03.2024. DAH&D vide emails dated 24.04.2024 and 20.05.2024 has sought information from the firm.
9.	Elena Dziuina HQRXIMLAPPLY00000 027AM25	02.04.202 4	1 NO CAT	01061900	Comments sought from DAH&D on 03.04.2024. DAH&D informed the committee that case is under examination with them.
10.	RAJESH CHANDRAN HQRXIMLAPPLY00000 057AM25	04.04.202 4	1 NO PARROT	01063200	Recommended by DAH&D vide OM dated 06.05.2024. The committee decided to approve the case subject to the conditions mentioned in the DAH&D OM dated 06.05.2024
11.	Maria Isabella Rebello- Hamm HQRXIMLAPPLY00000	04.04.202 4	1 NO DOG	01039100	Recommended by DAH&D vide OM dated 22.04.2024.

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	072AM25					The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 22.04.2024 and subject to submission of required documents.
12.	Bhargavi Kashyap HQRXIMLAPPLY00000 073AM25	05.04.2024	1 DOG	NO	01012990	The committee decided to approve the case on ex-post facto basis.
13.	Katerina Dudyreva HQRXIMLAPPLY00000 104AM25	05.04.2024	1 DOG	NO	1039100	Recommended by DAH&D vide OM dated 06.05.2024. The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 06.05.2024 and subject to submission of required documents.
14.	Elena Kruglova HQRXIMLAPPLY00000 114AM25	08.04.2024	1 CAT	NO	1061900	Comments sought from DAH&D on 09.04.2024. DAH&D informed the committee that case is under examination with them.
15.	SKYEDGE INFORMATICS PRIVATE LIMITED HQRXIMLAPPLY00000 124AM25	08.04.2024	2 Rabbits	NOS	1061400	DAHD vide email dated 23.04.2024 has not recommended the case. The committee decided to reject the case as per comments received from DAHD vide email dated 23.04.2024.

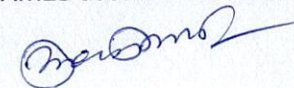


16.	CHARUSHEELA JANARDHANAN HQRXIMLAPPLY00000 131AM25	09.04.2024	1 DOG	NO	1061900	Recommended by DAH&D vide OM dated 06.05.2024. The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 06.05.2024 and subject to submission of required documents.
17.	Sachin Kumar HQRXIMLAPPLY00000 128AM25	09.04.2024	1 PARROT	NO	1063200	Recommended by DAH&D vide OM dated 10.05.2024. The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 10.05.2024
18.	Kristina Dorokhina HQRXIMLAPPLY00000 153AM25	10.04.2024	1 CAT	NO	1061900	Comments sought from DAH&D on 12.04.2024. DAH&D informed the committee that case is under examination with them.
19.	Kristina dorokhina HQRXIMLAPPLY00000 153AM25	10.04.2024	1 CAT	NO	1061900	Committee noted that this application is submitted in duplicate and decided to close the application.
20.	Nidhi Jadhav HQRXIMLAPPLY00000 172AM25	11.04.2024	1 DOG	NO	1061900	The committee decided to approve the case on ex-post facto basis.
21.	VIDHI AMIT SHARMA HQRXIMLAPPLY00000 162AM25	11.04.2024	1 Rabbit	NO	1061400	The committee decided to approve the case on ex-post facto basis.



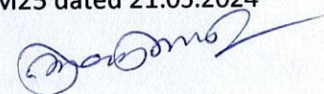
22.	CHENNAI EQUITATION CENTRE HQRXIMLAPPLY00000 213AM25	15.04.202 4	6 NOS RIDING HORSES	1012990	Recommended by DAH&D vide OM dated 06.05.2024. The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 06.05.2024.
23.	Siddhant Anil Kamble HQRXIMLAPPLY00000 211AM25	16.04.202 4	1 NO CAT	1012990	Comments sought from DAH&D on 16.04.2024. DAH&D informed the committee that case is under examination with them.
24.	SHAINA ARORA HQRXIMLAPPLY00000 234AM25	17.04.202 4	1 NOS DOG	1061900	The committee decided to approve the case on ex-post facto basis.
25.	VIKRAM SINGH RATHORE HQRXIMLAPPLY00000 245AM25	17.04.202 4	9.0 NOS POLO HORSES	1012910	Recommended by DAH&D vide OM dated 06.05.2024. The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 06.05.2024.
26.	DIVYAKRITI SINGH HQRXIMLAPPLY00000 244AM25	17.04.202 4	9.0 NOS SPORTS HORSES	1012990	Recommended by DAH&D vide OM dated 06.05.2024. The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 06.05.2024.
27.	SAI LIFE SCIENCES	18.04.202	42150.0 NOS	1061900	Recommended by DAH&D vide OM dated

	LIMITED HQRXIMLAPPLY00000 263AM25	4	RATS and MICE		06.05.2024. The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 06.05.2024.
28.	ANKUR MISHRA HQRXIMLAPPLY00000 257AM25	18.04.202 4	9.0 NOS POLO HORSES	1012910	The committee decided to approve the case on ex-post facto basis.
29.	ARAVALI SPORTS & CULTURAL FOUNDATION HQRXIMLAPPLY00000 255AM25	18.04.202 4	6.0 NOS POLO HORSES	1012910	Recommended by DAH&D vide OM dated 06.05.2024. The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 06.05.2024.
30.	SAGAR EQUESTRAIN SPORTS ACADEMY HQRXIMLAPPLY00000 253AM25	18.04.202 4	9.0 NOS RIDING HORSES	1012990	Recommended by DAH&D vide OM dated 06.05.2024. The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 06.05.2024.
31.	NARENDRA SINGH HQRXIMLAPPLY00000 284AM25	18.04.202 4	9.0 NOS POLO HORSES	1012910	The committee decided to approve the case on ex-post facto basis.
32.	SIDDHANT SINGH HQRXIMLAPPLY00000 282AM25	19.04.202 4	9.0 NOS POLO HORSES	1012910	The committee decided to approve the case on ex-post facto basis.



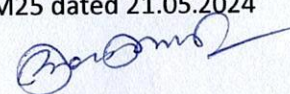
33.	Niketa Suri HQRXIMLAPPLY00000 305AM25	21.04.2024	1 DOG	NO	1061900	The committee decided to approve the case on ex-post facto basis.
34.	Faisal Bin Ayub Matto HQRXIMLAPPLY00000 307AM25	21.04.2024	1 CAT	NO	1012990	Comments sought from DAH&D on 22.04.2024. DAH&D informed the committee that case is under examination with them.
35.	Shashank Mathur HQRXIMLAPPLY00000 308AM25	22.04.2024	1 DOG	NO	1061100	The committee decided to approve the case on ex-post facto basis.
36.	GEE STUD FARM PRIVATE LIMITED HQRXIMLAPPLY00000 310AM25	22.04.2024	6 BROODMARES	NOS	1012100	Recommended by DAH&D vide OM dated 06.05.2024. The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 06.05.2024.
37.	Indian Institute of Science HQRXIMLAPPLY00000 309AM25	19.04.2024	249 Live Mice	NOS	1061900	Recommended by DAH&D vide OM dated 06.05.2024. The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 06.05.2024.
38.	INDIAN INSTITUTE OF TECHNOLOGY KANPUR HQRXIMLAPPLY00000 314AM25	22.04.2024	650 Live mice, Frozen spermatozoa, Frozen Embryos	NOS	1061900	Recommended by DAH&D vide OM dated 06.05.2024. The committee decided to approve the case subject to the conditions mentioned in the

					DAHD OM dated 06.05.2024.
39.	VIKRAM RAGHAVAN HQRXIMLAPPLY00000 400AM25	26.04.2024	2 CAT	NOS 1061900	Comments sought from DAH&D on 26.04.2024. DAH&D informed the committee that case is under examination with them.
40.	Monishaa Saravanan HQRXIMLAPPLY00000 401AM25	25.04.2024	1 DOG	NO 1012990	Recommended by DAH&D vide OM dated 14.05.2024. The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 14.05.2024 and subject to submission of required documents.
41.	Charmaine Rodrigues HQRXIMLAPPLY00000 410AM25	27.04.2024	1 DOG	NO 1064190	The committee decided to approve the case on ex-post facto basis.
42.	NADIA HARIDASS HQRXIMLAPPLY00000 420AM25	29.04.2024	3 RIDING HORSES	NOS 1012990	Recommended by DAH&D vide OM dated 14.05.2024. The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 14.05.2024
43.	Manjit Singh HQRXIMLAPPLY00000 466AM25	02.05.2024	1 DOG	NOS 1061900	Comments sought from DAH&D on 02.05.2024. DAH&D informed the committee that case is under examination with them.

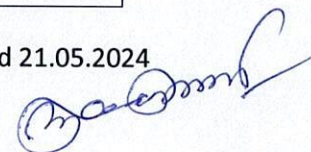


44.	VENKY FARMS HQRXIMLAPPLY00000 463AM25	01.05.202 4	50.0 NOS TURKEY BIRDS	1059900	DAH&D vide OM dated 14.05.2024 has not recommended the case. The committee decided to reject the case as per comments received from DAHD.
45.	AVIAGEN INDIA POULTRY BREEDING COMPANY PRIVATE LIMITED HQRXIMLAPPLY00000 468AM25	02.05.202 4	36920.0 NOS An Aviagen Brand Of Day Old Great Grand Parent Stock Broiler Breeders	1051100	Comments sought from DAH&D on 02.05.2024. DAHD informed the committee that case is under examination with them.
46.	Prateeksha Pandey HQRXIMLAPPLY00000 477AM25	03.05.202 4	2 NOS DOG	1061900	The committee decided to approve the case on ex-post facto basis.
47.	GUNTURY V P ANANTHARAMAN HQRXIMLAPPLY00000 495AM25	05.05.202 4	1 NO DOG	1061900	The applicant has withdrawn the application. Accordingly, the committee decided to close the case.
48.	Govind Harishkumar HQRXIMLAPPLY00000 488AM25	04.05.202 4	1 NO DOG	1064990	Recommended by DAH&D vide OM dated 14.05.2024. The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 14.05.2024 and subject to submission of required documents.

49.	VENKATA PURUSHOTHAMA ANANTH RAMAN GUNTURY HQRXIMLAPPLY00000 508AM25	06.05.2024	1 DOG	NO	1061900	The committee decided to approve the case on ex-post facto basis.
50.	Ruslana Babazade HQRXIMLAPPLY00000 550AM25	08.05.2024	1 CAT	NO	1061900	Comments sought from DAH&D on 08.05.2024. DAHD informed the committee that case is under examination with them.
51.	SHAURYA RAI HQRXIMLAPPLY00000 566AM25	09.05.2024	9 RIDING HORSES	NOS	1012990	Comments sought from DAH&D on 09.05.2024. DAHD informed the committee that case is under examination with them.
52.	ANKA RAO CHATRAGADDA HQRXIMLAPPLY00000 587AM25	10.05.2024	1 DOG	NO	1061900	Comments sought from DAH&D on 10.05.2024. DAHD informed the committee that case is under examination with them.
53.	INDIAN INSTITUTE OF TECHNOLOGY MADRAS HQRXIMLAPPLY00000 592AM25	10.05.2024	14 C57BL/6J Strain: 000664 Sex: F Genotype: N/A Age: 14 Range: 14-14	NOS	1069000	Comments sought from DAH&D on 10.05.2024. DAHD informed the committee that case is under examination with them.
54.	Sanjana Bhalla HQRXIMLAPPLY00000 601AM25	10.05.2024	1 CAT	NO	1061900	Comments sought from DAH&D on 13.05.2024. DAHD informed the committee that case is under



					examination with them.	
55.	DHARANI YEDURU HQRXIMLAPPLY00000 595AM25	10.05.2024	1 DOG	NO	1061900	Comments sought from DAH&D on 13.05.2024. DAHD informed the committee that case is under examination with them.
56.	ANITHA PANNEERSELVAM HQRXIMLAPPLY00000 598AM25	10.05.2024	1 CAT	NO	1061900	Comments sought from DAH&D on 13.05.2024. DAHD informed the committee that case is under examination with them.
57.	Sikander Pooji HQRXIMLAPPLY00000 625AM25	13.05.2024	1 DOG	NO	1061900	Comments sought from DAH&D on 14.05.2024. DAHD informed the committee that case is under examination with them.
58.	Neeraj Poonaram Baghel HQRXIMLAPPLY00000 635AM25	14.05.2024	1 CAT	NO	1061900	Comments sought from DAH&D on 14.05.2024. DAHD informed the committee that case is under examination with them.
59.	TWINKLE KHANNA HQRXIMLAPPLY00000 647AM25	14.05.2024	1 DOG	NO	1061900	Comments sought from DAH&D on 15.05.2024. DAHD informed the committee that case is under examination with them.
60.	MOHAN NAGARAJ HQRXIMLAPPLY00000 640AM25	14.05.2024	2 DOG & CAT	NOS	1061900	Comments sought from DAH&D on 15.05.2024. DAHD informed the committee that case is under examination with them.

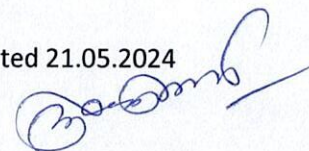


61.	QUALITAT PRODUCTS (INDIA) HQRXIMLAPPLY00003 368AM24	03.01.202 4	288568 NOS BOVINE SEMEN	5111000	Recommended by DAHD vide OM dated 03.05.2024. The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 03.05.2024
Part 2 D/o AH&D and MoEF&CC (WL)					
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
62.	EXOTIC WORLD FISH AQUARIUM AND PETS SHOP HQRXIMLAPPLY000031 11AM24	18.12.20 23	120 Nos. Ara Ararauna Blue and Gold Macaw, Ara Chloptera Red and Green Macaw etc.	1063200	Comments sought from DAH&D on 19.12.2023. DAHD vide email dated 16.01.2024 sought information from the firm. Reminders sent by DAHD on 30.01.2024, 19.02.2024, 13.03.2024 and 22.04.2024 MoEF&CC (WL) vide email dated 26.12.2023 has sought information from the firm. Reminder sent on 11.03.2024. The committee decided to send final reminder to the firm. Reminder sent to the firm on 12.04.2024.
63.	RADHE KRISHNA TEMPLE ELEPHANT WELFARE TRUST HQRXIMLAPPLY000034 20AM24	06.01.20 24	1172 NOS Reptiles (including snakes and turtles)	1062000, 01061900	Recommended by DAH&D vide OM dated 21.12.2023. Comments sought from MOEF(WL) on 08.01.2024. MoEF(WL) informed the committee that the case is under examination with them.
64.	RADHE KRISHNA	30.01.20	197 NOS	01062000	Recommended by DAH&D vide OM dated

	TEMPLE ELEPHANT WELFARE TRUST HQRXIMLAPPLY000037 95AM24	24	Reptiles (including snakes and turtles)		02.02.2024. Comments sought from MoEF&CC (WL) on 30.01.2024. MoEF(WL) informed the committee that the case is under examination with them.
65.	GREENS ZOOLOGICAL, RESCUE AND REHABILITATION CENTRE SOCIETY HQRXIMLAPPLY000039 19AM24	06.02.2024	4 NOS Western Lowland Gorilla (Gorilla gorilla) (M:F:U: 1:3:0)	01062000	Recommended by DAHD vide OM dated 08.02.2024 Comments sought from MoEF&CC (WL) on 06.02.2024 MoEF&CC (WL) informed the committee that the case is under examination with them.
66.	SURESH KRISHNA HQRXIMLAPPLY000027 46AM24	25.11.2023	2 Nos. Sand Tortoise- Gopherus Agassizii	01061900	Recommended by DAH&D vide OM dated 15.01.2024. Comments sought from MoEF&CC (WL) on 22.02.2024 MoEF&CC (WL) informed the committee that that details have been sought from the applicant.
67.	GREENS ZOOLOGICAL, RESCUE AND REHABILITATION CENTRE SOCIETY HQRXIMLAPPLY000048 26AM24	27.02.2024	4 NOS Chimpanzee (Pan troglodytes) (M:F:U: 2:2:0)	1061100	Recommended by DAH&D vide OM dated 26.02.2024. Comments sought from MoEF&CC (WL) on 27.02.2024. MoEF&CC (WL) informed the committee that the

					case is under examination with them.
68.	REEF PARADISE HQRXIMLAPPLY000050 36AM24	09.03.20 24	4 NOS GREY TREE GECKO / (NAULTINUS GRAYIL)	1062000	Comments sought from DAH&D on 11.03.2024. DAHD informed the committee that the case is under examination with them. Comments sought from MoEF&CC (WL) on 11.03.2024. MoEF&CC (WL) informed the committee that that details have been sought from the applicant.
69.	GREENS ZOOLOGICAL, RESCUE AND REHABILITATION CENTRE SOCIETY HQRXIMLAPPLY000051 93AM24	19.03.20 24	22 NOS , Golden-headed lion tamarin (Lentopithecus chrysomelas) (M:F:U: 3:3:0) etc.	1061100	Recommended by DAH&D vide OM dated 22.03.2024. Comments sought from MoEF&CC (WL) on 20.03.2024. MoEF&CC (WL) informed the committee that the case is under examination with them.
70.	RADHE KRISHNA TEMPLE ELEPHANT WELFARE TRUST HQRXIMLAPPLY000053 74AM24	31.03.20 24	2007 NOS Amazonian umbrellabird (Cephalopterus ornatus) (M:F: 10:10) etc.	1061100	Recommended by DAH&D vide OM dated 12.04.2024. Recommended for 1506 nos. by MoEF&CC (WL) vide OM dated 10.05.2024, 14.05.2024, 16.05.2024. The committee decided to recommend the case for 1506 Nos. of animals for the approval of competent authority.
71.	SUHANI FARMS	03.04.20	140 NOS	1061900	Recommended by DAH&D vide OM dated

	HQRXIMLAPPLY000000 36AM25	24	CAPYBARA (Hydrochoerus hydrochaeris), DO MESTIC CHINCHILLA (Chinchilla lanigera) etc.		22.04.2024 Comments sought from MoEF&CC (WL) on 03.04.2024. MoEF&CC (WL) informed the committee that the case is under examination with them.
72.	SUHANI FARMS HQRXIMLAPPLY000000 66AM25	04.04.20 24	118 NOS Pink headed fruit dove (Ptilinopus porphyreus), Kookaburra (Dacelo novaeguineae) etc.	1063900	Recommended by DAH&D vide OM dated 06.05.2024. Comments sought from MoEF&CC (WL) on 05.04.2024. MoEF&CC (WL) informed the committee that the case is under examination with them.
73.	Mahesh Melseeme Thippeswamy HQRXIMLAPPLY000000 79AM25	04.04.20 24	22 NOS Poll Dorset- White faced sheep	1041010	Comments sought from AH&D on 08.04.2024. DAHD vide emails dated 09.05.2024 and 20.05.2024 has sought information from the firm. Comments sought from MoEF&CC (WL) on 08.04.2024
74.	GREENS ZOOLOGICAL, RESCUE AND REHABILITATION	22.04.20 24	230 NOS American flamingo (Phoenicopterus	1062000	Recommended by DAH&D vide OM dated 1.05.2024.



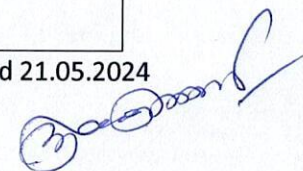
	CENTRE SOCIETY HQRXIMLAPPLY000003 27AM25		rubber) (M:F:U: 0:0:48), Spectacled caiman (Caiman crocodilus) (M:F:U: 0:0:40) etc.		Recommended for 216 nos. by MoEF&CC (WL) vide OM dated 1.05.2024, 14.05.2024 and 16.05.2024. The committee decided to recommend the case for 216 Nos. of animals for the approval of competent authority.
75.	ATOS CRAFT COLLECTIVE LLP HQRXIMLAPPLY000003 35AM25	23.04.20 24	500000 PCS MOTHER OF PEARL BUTTONS	96062990	Comments sought from MoEF&CC (WL) on 23.04.2024. Comments sought from Dept of Fisheries on 23.04.2024
76.	GREENS ZOOLOGICAL, RESCUE AND REHABILITATION CENTRE SOCIETY HQRXIMLAPPLY000003 49AM25	23.04.20 24	10 NOS Kori Bustard (Ardeotis kori) (M:F:U: 5:5:0)	1063100	Recommended by DAH&D vide OM dated 1.05.2024. Comments sought from MoEF&CC (WL) on 24.04.2024
77.	GREENS ZOOLOGICAL, RESCUE AND REHABILITATION CENTRE SOCIETY HQRXIMLAPPLY000003 52AM25	24.04.20 24	316 NOS Jabiru (Jabiru mycteria) (M:F:U: 0:0:60), Golden lion tamarin (Leontopithecus rosalia) (M:F:U: 0:0:20) ETC.	1061100	Recommended by DAH&D vide OM dated 1.05.2024. Recommended for 134 nos. by MoEF&CC (WL) vide OM dated 14.05.2024. The committee decided to recommend the case for 134 Nos. of animals for the approval of competent authority.

78.	GREENS ZOOLOGICAL, RESCUE AND REHABILITATION CENTRE SOCIETY HQRXIMLAPPLY000003 54AM25	24.04.20 24	2 NOS Brown bear (Ursus arctos) (M:F:U: 1:1:0)	1069000	Recommended by DAH&D vide OM dated 1.05.2024.
					Comments sought from MoEF&CC (WL) on 24.04.2024
79.	GREENS ZOOLOGICAL, RESCUE AND REHABILITATION CENTRE SOCIETY HQRXIMLAPPLY000006 10AM25	11.05.20 24	52 NOS sumba eclectus parrot (Eclectus R. cornelia) (M:F:U:11:7:0), riedel eclectus parrot (Eclectus riedeli) (M:F:U: 7:5:0) etc.	1063200	Recommended by DAH&D vide OM dated 15.05.2024.
					Comments sought from MoEF&CC (WL) on 13.05.2024. MoEF&CC(WL) vide OM dated 20.05.2024 has sought information from the firm.
80.	GREENS ZOOLOGICAL, RESCUE AND REHABILITATION CENTRE SOCIETY HQRXIMLAPPLY000006 06AM25	11.05.20 24	2 NOS Tiger (Panthera tigris) (M:F: 1:1)	1069000	Recommended by DAH&D vide OM dated 15.05.2024.
					Comments sought from MoEF&CC (WL) on 13.05.2024. MoEF&CC(WL) vide OM dated 20.05.2024 has sought information from the firm.
81.	GREENS ZOOLOGICAL, RESCUE AND	11.05.20 24	503 NOS CHIROPOTES	1061900	Recommended by DAH&D vide OM dated 15.05.2024.

	REHABILITATION CENTRE SOCIETY HQRXIMLAPPLY000006 05AM25		CHIROPOTES (BEARDED SAKI) (M:F: 20:20),CHOLOEP US DIDACTYLUS (TWO TOED SLOTH) (M:F: 3:3) etc.		Comments sought from MoEF&CC (WL) on 13.05.2024. MoEF&CC(WL) vide OM dated 20.05.2024 has sought information from the firm.
82.	GREENS ZOOLOGICAL, RESCUE AND REHABILITATION CENTRE SOCIETY HQRXIMLAPPLY000006 16AM25	13.05.20 24	1504 NOS yellow-shouldered amazon (Amazona barbardensis) (M:F:10:10), White faced Capuchin (Cebus Capucinus) (M:F: 20:20)etc.	1061100	Recommended by DAH&D vide OM dated 15.05.2024. Recommended for 934 nos. by MoEF&CC (WL) vide OM dated 15.05.2024. The committee decided to recommend the case for 934 Nos. of animals for the approval of competent authority.
Part 3 MoEF&CC (WL)					
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
83.	A & S CREATIONS HQRXIMLAPPLY000036 03AM24	17.01.20 24	2 NOS Vectronics " Vertex Plus GPS Collar" with standard accessories	85269190	Comments sought from MoEF&CC (WL) on 18.01.2024 MoEF&CC (WL) informed the committee that the case is under examination with them

84.	ACHALA HEALTH SERVICES PRIVATE LIMITED HQRXIMLAPPLY000038 38AM24	31.01.2024	14 NOS RTLS Anchor and Tags used to detect patient fall and accidents in indoor healthcare center	85269190	Comments sought from MoEF&CC (WL) on 02.02.2024 MoEF&CC (WL) informed the said imports are not for wildlife services. Committee decided to seek details of end use from the applicant along with End User Certificate. DL issued on 12.04.2024.
85.	ACHALA IT SOLUTIONS PRIVATE LIMITED HQRXIMLAPPLY000038 39AM24	31.01.2024	15 NOS Blueiot RTLS Anchor etc.	85269190	Comments sought from MoEF&CC (WL) on 02.02.2024 MoEF&CC (WL) informed the said imports are not for wildlife services. Committee decided to seek details of end use from the applicant along with End User Certificate. DL issued on 12.04.2024.
86.	PRAHAS OVERSEAS LLP HQRXIMLAPPLY000017 20AM24	12.9.2023	300 KGS wood chips, perfume oil, powder ,resale	12119054	Comments sought from MSME on 13.9.2023. Committee decided to seek comments from MoEF&CC(WL). Comments sought from MoEF&CC(WL) on 15.04.2024.
87.	ADINATH VETERINARY PRODUCTS PRIVATE LIMITED HQRXIMLAPPLY000050 75AM24	12.03.2024	10 SET Tranquilizing Gun GUT 50SP with all accessories	93040000	The committee decided to approve the case on ex-post facto basis.
88.	NIMBLE WIRELESS PRIVATE LIMITED HQRXIMLAPPLY000051	14.03.2024	1 NO Pet Tracker	85269190	Comments sought from MoEF&CC(WL) on 15.03.2024

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	01AM24				
89.	BIOHAB INC HQRXIMLAPPLY000051 51AM24	16.03.20 24	6 SET Veterinary Equipment/Tranqui lizer Equipment & Accessories-, X- Caliber, No.6,	93040000	Recommended by MoEF&CC(WL) vide OM dated 16.05.2024. The committee decided to approve the case for supply one each to Divisional Forest Officer (DFO), Haridwar, Uttarakhand, Kalsi Soil Conservation Forest Division, Uttarakhand, and DFO, Garhwal Forest Division, Paudi, Uttarakhand, Director, G B Pant, High Altitude Zoo, Nainital, Uttarakhand, Deputy Conservator of Forests, Dhule, Maharashtra and DFO, Ghumsur North Division, Odisha, subject to the conditions mentioned in the MoEF&CC(WL) OM dated 16.05.2024.
90.	HI TECH ADVANCE PRODUCTS HQRXIMLAPPLY000053 08AM24	26.03.20 24	51 PCS JMDB1311 Co2 dart projector Double Barrel with DANiNJECT scope 1.75-4x32 11mm rifled etc	93040000	Recommended by MoEF&CC(WL) vide OM dated 04.05.2024. The committee decided to approve the case for supply to the DCF (Territorial), Akola Forest Division, Maharashtra; Director, Lucknow Zoo, Uttar Pradesh; Director, Shaheed Asfaq Ullah Khan Prani Udyan, Gorakhpur, Uttar Pradesh; and Divisional Forest Officer, Uttarkashi, Uttarakhand, subject to the conditions mentioned in the MoEF&CC(WL) OM dated 04.05.2024.

91.	SUSHEEL G HQRXIMLAPPLY000051 12AM24	14.03.20 24	7 NOS FULLY FINISHED AND PROCESSED HUNTING TROPHIES, PUKU, KOBUS VARDONII, STRAIGHT SHOULDER MOUNT	97052900	The committee decided to seek comments from MoEF&CC(WL). Comments sought from MoEF&CC(WL) on 15.05.2024. MoEF&CC(WL) vide letter dated 17.05.2024 has sought information from the firm.
92.	RANA GEORGE HQRXIMLAPPLY000051 03AM24	14.03.20 24	8 NOS Fully processed and finished wildlife trophies, Bezoar Ibex	97052900	The committee decided to seek comments from MoEF&CC(WL). MoEF&CC(WL) vide letter dated 17.05.2024 has sought information from the firm.
93.	BMR WILDLIFE SERVICES HQRXIMLAPPLY000001 02AM25	07.04.20 24	2 NOS Elephant Radio Collar and accessories (radio collar, tablet, VHF receiver, antenna)	85269190	Comments sought from MoEF&CC(WL) on 08.04.2024
94.	HI TECH ADVANCE PRODUCTS HQRXIMLAPPLY000000 99AM25	06.04.20 24	53 PCS JMDB1311 Co2 dart projector Double Barrel with DANiNJECT scope	93040000	Recommended by MoEF&CC(WL) vide OM dated 04.05.2024. The committee decided to approve the case for supply to Forest Department of NCT of Delhi

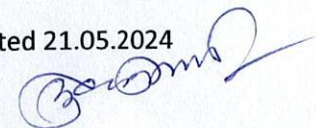
			1.75-4x32 11mm rifled & 13mm bore barr, BJI3MM 13mm bore barrel(900mm) for all JM models etc.		and the Forest Department of the State of Tamil Nadu, subject to the conditions mentioned in the MoEF&CC(WL) OM dated 04.05.2024.
95.	A & S CREATIONS HQRXIMLAPPLY000003 81AM25	25.04.20 24	7 NOS Africa Wildlife Tracking " GPS Collar" with standard accessories	85269190	Comments sought from MoEF&CC(WL) on 25.04.2024
96.	A & S CREATIONS HQRXIMLAPPLY000003 82AM25	25.04.20 24	3 NOS Vectronics "Vertex Plus GPS Collar" with standard accessories	85269190	Comments sought from MoEF&CC(WL) on 25.04.2024
97.	A & S CREATIONS HQRXIMLAPPLY000003 83AM25	25.04.20 24	4 NOS Vectronics " Vertex plus GPS Collar" with standard accessories	85269190	Comments sought from MoEF&CC(WL) on 25.04.2024
98.	A & S CREATIONS HQRXIMLAPPLY000003 88AM25	25.04.20 24	2 NOS AWT "Elephant Collar" with standard accessories	85269190	Comments sought from MoEF&CC(WL) on 25.04.2024

99.	ADINATH VETERINARY PRODUCTS PRIVATE LIMITED HQRXIMLAPPLY000002 24AM25	16.04.20 24	2.0 SET Tranquilizing Gun GUT. 50 with all accessories	93040000	Comments sought from MoEF&CC(WL) on 18.04.2024
100.	ADINATH VETERINARY PRODUCTS PRIVATE LIMITED HQRXIMLAPPLY000002 26AM25	16.04.20 24	1.00 SET X-Calibre (International, Black Oxide Stock, Long Barrel) with all accessories	93040000	Comments sought from MoEF&CC(WL) on 18.04.2024
101.	BIOHAB INC HQRXIMLAPPLY000003 23AM25	22.04.20 24	4 NOS Veterinary Equipment / ATN BinoX-4K, 4-16x, Smart Day/Night Binoculars, & accessories.4 No.	90051000	Recommended by MoEF&CC(WL) vide OM dated 04.05.2024. The committee decided to approve the case for supply to the Deputy Director, Nandankanan Zoological Park, Odisha; Deputy Director, Simlipal South Wildlife Division, Baripada Circle, Odisha; Divisional Forest Officer, Deogarh Forest Division, Odisha; and Divisional Forest Officer, Kuno Wildlife Division, Sheopur, Madhya Pradesh, subject to the conditions mentioned in the MoEF&CC(WL) OM dated 04.05.2024.
102.	UGENDAR SAGARAJU HQRXIMLAPPLY000051 06AM24	14.03.20 24	27.61 NOS FULLY FINISHED AND PROCESSED	97052900	Comments sought from MoEF&CC(WL) on 01.05.2024

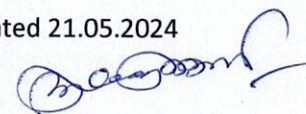
			HUNTING TROPHIES, ELAND, TAUROTRAGUS ORYX, STRAIGHT SHOULDER MOUNT,		
103.	HI TECH ADVANCE PRODUCTS HQRXIMLAPPLY000004 92AM25	04.05.20 24	67.0 PCS JMDB1311Co2 dart projector Double Barrel with DANiJECT scope1.75-4x32 11mm rifled & 13mm bore barre, JMDBCASE Hard case for projector model JMDB and etc	93040000	Comments sought from MoEF&CC(WL) on 06.05.2024
104.	REARLYTECH PRIVATE LIMITED HQRXIMLAPPLY000004 94AM25	05.05.20 24	10 NOS GPS Tracker	85269190	Comments sought from MoEF&CC(WL) on 06.05.2024
105.	HI TECH ADVANCE PRODUCTS HQRXIMLAPPLY000003 04AM25	20.04.20 24	16 PCS JMSP11B25 Co2 dart projector JMSP.25 Take	93040000	Comments sought from MoEF&CC(WL) on 06.05.2024

			Down model with DANiNJECT scope 1.75-4x32 Long 11mm rifled, BJ13mm 13mm bore barrel(900mm) for all JM models etc.		
106.	BMR WILDLIFE SERVICES HQRXIMLAPPLY000005 13AM25	06.05.20 24	2 NOS Tranquilizing gun and accessories model RD706	93040000	Comments sought from MoEF&CC(WL) on 07.05.2024
107.	BIOHAB INC HQRXIMLAPPLY000005 39AM25	07.05.20 24	5 SET Veterinary Equipment/Tranquilizer Equipment & Accessories-, X-Caliber, No.4, X-2 Projector, No.1	93040000	Comments sought from MoEF&CC(WL) on 08.05.2024
Part 4	D/o Fisheries				
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
108.	GUNJAN JEWELS PRIVATE LIMITED HQRXIMLAPPLY000038 04AM24	30.01.20 24	10000 UNT Mother of Pearl Carvings	96019020	Comments received from the Dept of Fisheries on 26.02.2024. Comments sought from MoEF&CC (WL) on 20.03.2024

109.	K2 AQUACULTURE PRIVATE LIMITED HQRXIMLAPPLY000039 54AM24	07.02.20 24	6650000 NOS Eyed Ova Rainbow Trout Fish	3039110	Recommended by Dept of Fisheries vide OM dated 20.05.2024. The committee decided to examine the case on file for the approval of competent authority.
110.	Sams Discus India HQRXIMLAPPLY000040 78AM24	15.02.20 24	460000 NOS Ornamental Fish:	3011000	Comments sought from Dept of Fisheries on 16.02.2024 D/o Fisheries vide letter dated 24.04.2024 informed that the importer to submit application in prescribed format. Reminder sent on 17.05.2024.
111.	RIDAAN INDIA INTERNATIONAL HQRXIMLAPPLY000048 18AM24	26.02.20 24	1293000 NOS Ornamental fish :-- Freshwater	3011100	Recommended by Dept. of Fisheries vide OM dated 20.04.2024. The committee decided to examine the case on file for the approval of competent authority.
112.	P&P FISH FACTORY INDIA HQRXIMLAPPLY000048 07AM24	26.02.20 24	879996 NOS ANGEL FISH - PTEROPHYLLUM SCALARE, BLACK GHOST - APTERONOTUS ALBIFRONS etc.	3019900	Recommended by Dept of Fisheries vide OM dated 20.04.2024. The committee decided to examine the case on file for the approval of competent authority.
113.	NUTRAGEN BIO ACTIVES HQRXIMLAPPLY000051 25AM24	15.03.20 24	600 MTS Fish body oil	15042010	Recommended by FSSAI vide email dated 18.03.2024. Recommended by D/o Fisheries vide OM dated 21.05.2024.



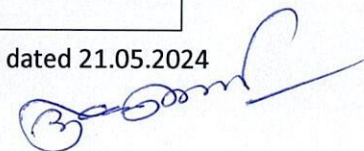
					The Committee decided to approve the case subject to the conditions mentioned in the FSSAI email dated 18.03.2024 and D/o Fisheries vide OM dated 21.05.2024
114.	KOIFISH INDIA NISHIKIGOI HQRXIMLAPPLY000051 09AM24	14.03.20 24	20000 NOS GOLD FISH CARASSIUS AURATUS, Koi Carp Cyprinus Carpio	3011100	Comments sought from Dept of Fisheries on 15.03.2024 D/o Fisheries vide letter dated 24.04.2024 informed that the importer to submit application in prescribed format. Reminder sent on 17.05.2024.
115.	GALAXY AQUARIUM HQRXIMLAPPLY000051 52AM24	16.03.20 24	1775400 PCS LIVE ORNAMENTAL FISH	3011000	Comments sought from Dept of Fisheries on 18.03.2023 D/o Fisheries vide letter dated 24.04.2024 informed that the importer to submit application in prescribed format. Reminder sent on 17.05.2024.
116.	GROBEST AQUACULTURE AND HATCHERIES HQRXIMLAPPLY000051 99AM24	20.03.20 24	100 NOS Ornamental fish :-- Freshwater	3011100	Comments sought from Dept of Fisheries on 20.03.2023 D/o Fisheries vide letter dated 24.04.2024 informed that the importer to submit application in prescribed format. Reminder sent on 17.05.2024.
117.	MATSYA MARINE HQRXIMLAPPLY000001 26AM25	09.04.20 24	470000 NOS Ornamental fish	3011100	Recommended by Dept of Fisheries vide OM dated 21.05.2024. The committee decided to examine the case on file for the approval of competent authority.



118.	AQUA ARENA ENTERPRISES HQRXIMLAPPLY000002 28AM25	16.04.20 24	920000.0 NOS Albino Rainbow Shark, Angel Fish, Black Ghost and ect	3011900	Recommended by Dept of Fisheries vide OM dated 21.05.2024. The committee decided to examine the case on file for the approval of competent authority.
119.	SR AQUARIUM HQRXIMLAPPLY000006 19AM25	13.05.20 24	2078000 NOS Ornamental fish :-- Freshwater	3011100	Recommended by Dept of Fisheries vide OM dated 21.05.2024. The committee decided to examine the case on file for the approval of competent authority.
120.	AGGARWAL AMEET SURINDERPAL HQRXIMLAPPLY000006 44AM25	14.05.20 24	4600000 NOS Ornamental fish	3011900	Recommended by Dept of Fisheries vide OM dated 21.05.2024. The committee decided to examine the case on file for the approval of competent authority.
Part 5 M/o Steel					
Sl. No.	Name of the applicant (M/s.) & HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
121.	SARDA METALS & ALLOYS LIMITED HQRXIMLAPPLY000045 67AM24	22.02.20 24	100000.0 MTS Ferro Manganese Slag (MNO Slag)	26190090	Comments sought from M/o Steel on 23.02.2024 M/o Steel vide email dated 03.04.2023 has sought information from the firm. DL issued on 25.04.2024.
122.	JAYANT IMPEX HQRXIMLAPPLY000002 43AM25	17.04.20 24	2670.0 MTS TITANIUM SCRAP, COBALT ALLOY SCRAP,	81083000, 81093000, 81029700, 81102000,	Comments sought from M/o Steel on 18.04.2024. M/o Steel vide email dated 14.05.2024 has

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			TUNGSTEN ALLOY SCRAP and etc	81053000.	sought information from the firm.
Part 6 M/o Heavy Industries					
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
123.	GE OIL & GAS INDIA PRIVATE LIMITED HQRXIMLAPPLY000026 26AM24	21.11.20 23	5115 NOS LINER (Parts of the Turbine Machinery) etc.	84069000	Recommended by MHI vide OM dated 08.05.2024. The committee decided to approve the case subject to the conditions mentioned in the MHI OM dated 08.05.2024.
124.	APTIV COMPONENTS INDIA PRIVATE LIMITED HQRXIMLAPPLY000040 34AM24	12.02.20 24	10150858 NOS Common Choke	85480000	The committee decided to refer to the application to MHI.
125.	GE OIL & GAS INDIA PRIVATE LIMITED HQRXIMLAPPLY000053 18AM24	27.03.20 24	190.0 NOS FUEL NOZZLE (Parts of the Turbine Machinery), NOZZLE (Parts of the Turbine Machinery) and etc	84069000	Recommended by MHI vide OM dated 14.05.2024. The committee decided to approve the case subject to the conditions mentioned in the MHI OM dated 14.05.2024.



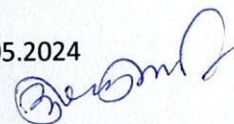
126.	H D S STEEL TRADERS PRIVATE LIMITED HQRXIMLAPPLY000005 40AM25	07.05.20 24	4000 MTS IRON AND STEEL SHAFT AND CRANK SHAFT (OBTAINED FROM SHIP)	73269080	Comments sought from MHI on 08.05.2024
127.	FCA INDIA AUTOMOBILES PRIVATE LIMITED HQRXIMLAPPLY000025 01AM24	10.11.20 23	435 NOS Radio Multi Media- 68290684AJ, Radio Multi Media- 68522509AC etc.	85272900	Comments sought from MHI on 13.05.2024

Part 7 M/O MINES

Sl. No.	Name of the applicant (M/s.) & HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
128.	AARTI STEELS LIMITED HQRXIMLAPPLY000003 31AM25	23.04.20 24	500 KGs Silicon Briquette	26219000	M/o Mines vide OM dated 05.05.2024 stated that this ITC (HS) code does not come under the purview Ministry of Mines. Committee decided to seek comments from M/o Steel. Committee also decided to direct the firm to provide NOC from MoEF&CC(HSMD)

Part 8 M/o P&NG

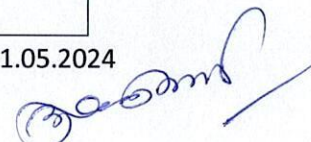
Sl. No.	Name of the applicant (M/s.) & HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
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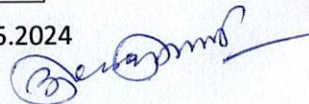
129.	PARASNATH ORGANICS PRIVATE LIMITED HQRXIMLAPPLY000029 69AM24	09.12.20 23	15000 MTS PETROLEUM HYDROCARBON SOLVENT 125/240	27101920	Comments received from M/oP&NG vide OM dated 16.05.2024. The committee decided to examine the case on file
130.	SATGURU THINNERS HQRXIMLAPPLY000029 76AM24	9.12.202 3	27750 MTS Petroleum Hydrocarbon Solvent 125/240	27101920	Comments received from M/oP&NG vide OM dated 16.05.2024. The committee decided to examine the case on file.
131.	AVL TECHNICAL CENTRE PRIVATE LIMITED. HQRXIMLAPPLY000038 74AM24	01.02.20 24	860 KGS DIESEL - CEC- RF-06-08 B5 (EURO 5 Diesel Fuel)	27102010	Recommended by P&NG vide OM dated 30.04.2024. The committee decided to examine the case for waiver of STE condition for the approval of competent authority.
132.	MAHINDRA AND MAHINDRA LIMITED HQRXIMLAPPLY000039 72AM24	08.02.20 24	111676 KGS DIESEL - CEC Legislative Fuel RF-03-A-84 (EURO II Diesel)	27102010, 27101241	Recommended by P&NG vide OM dated 02.05.2024. The committee decided to examine the case for waiver of STE condition for the approval of competent authority.
133.	CSR PETRO PRODUCTS HQRXIMLAPPLY000050 38AM24	10.03.20 24	10000 MTS White Spirit (Low aromatic < 14%)	27101920	Comments sought from P&NG on 11.03.2024
134.	SPITZEN ANALYTIC INSTRUMENTS	19.03.20	1 LTR ELO-7E-1L	27109900	The committee decided to examine the case on

	PRIVATE LIMITED HQRXIMLAPPLY000051 78AM24	24	Elements in Lubricating Oil, Custom Check Standard, 7 Elements, 1 Liter Elements: Ca, Cl,		file for the approval of competent authority.
135.	BOSCH LIMITED HQRXIMLAPPLY000051 98AM24	18.03.20 24	51000 LTR Specialty Fuel Bosch EN590 Diesel	27102020	Comments sought from P&NG on 20.03.2024
136.	BOSCH LIMITED HQRXIMLAPPLY000000 26AM25	02.04.20 24	48000 LTR Divinol CAF 2928 V3 - F002.Z90.674	27101944	Comments sought from P&NG on 02.04.2024 M/o P&NG vide email dated 15.04.2024 has sought technical specifications from the firm. DL issued on 15.04.2024. Reply received from the firm and sent to the P&NG on 15.04.2024.
137.	BOSCH LIMITED HQRXIMLAPPLY000000 83AM25	05.04.20 24	2400 LTR Divinol CAF 2928 V3 - F002.Z90.674	27101944	The committee decided to examine the case on file for the approval of competent authority.
138.	TOTALENERGIES MARKETING INDIA PRIVATE LIMITED HQRXIMLAPPLY000001 12AM25	03.04.20 24	500 MTS Spirdane D40	27101290	Comments sought from P&NG on 09.04.2024. M/o PNG informed the committee that the case is under examination with them.
139.	TOTALENERGIES MARKETING INDIA PRIVATE LIMITED	03.04.20 24	1100 MTS Spirdane D40, Sprdane	27101290	Comments sought from P&NG on 10.04.2024. M/o PNG informed the committee that the case

	HQRXIMLAPPLY000001 41AM25		D25,Sprdane D60		is under examination with them.
140.	P. A. S PETRO PRODUCT HQRXIMLAPPLY000001 97AM25	15.04.20 24	3000 MTS Solvent 125/240 (Petroleum Hydrocarbon Solvent) - Boiling Point +/- 20 Degree Celsius	27101920	Comments sought from P&NG on 15.04.2024. M/o PNG informed the committee that the case is under examination with them.
141.	BOSCH LIMITED HQRXIMLAPPLY000003 77AM25	25.04.20 24	130000 LTR CALIBRATION FLUID CV - F002S3E060000, CALIBRATION FLUID CV - F002S3E200000	27101943	Comments sought from P&NG on 25.04.2024
142.	BOSCH LIMITED HQRXIMLAPPLY000003 75AM25	25.04.20 24	380000 LTR CALIBRATION FLUID CV - F002S3E060000, CALIBRATION FLUID CV - F002S3E200000	27101943	Comments sought from P&NG on 25.04.2024
143.	SHA CHEM INDUSTRIES HQRXIMLAPPLY000004 06AM25	26.04.20 24	15000 MTS Low Aromatic White Spirit 27101990 - 100000 MTS in Partial	27101990	Comments sought from P&NG on 29.04.2024 M/o PNG informed the committee that the case is under examination with them.



			shipment		
144.	MAHATHA PETROLEUM PRIVATE LIMITED HQRXIMLAPPLY000004 97AM25	06.05.20 24	40 MTS KETRUL D-80	27101920	Comments sought from P&NG on 06.05.2024. M/o PNG informed the committee that the case is under examination with them.
145.	PON PURE CHEMICAL INDIA PRIVATE LIMITED HQRXIMLAPPLY000005 06AM25	06.05.20 24	2000 MTS ISOPAR - E	27101290	Comments sought from P&NG on 06.05.2024. M/o PNG informed the committee that the case is under examination with them.
146.	MAINLINE GLOBAL ENERGY PRIVATE LIMITED HQRXIMLAPPLY000005 11AM25	04.05.20 24	2000000 KGS Mixed Hydro Carbon Solvent 125/240	27101990	Comments sought from P&NG on 07.05.2024. M/o PNG informed the committee that the case is under examination with them.
147.	BOSCH LIMITED HQRXIMLAPPLY000005 55AM25	08.05.20 24	18032 LTR Gas oil and oils obtained from gas oil: ---- Light diesel oil conforming to standard IS 15770	27101943	Comments sought from P&NG on 09.05.2024
148.	BOSCH LIMITED HQRXIMLAPPLY000005 56AM25	08.05.20 24	354288 LTR Gas oil and oils obtained from gas oil: ---- Light diesel oil conforming to	27101943	Comments sought from P&NG on 09.05.2024. M/o PNG informed the committee that the case is under examination with them.



			standard IS 15770		
Part 9	DoT and M/o Civil Aviation				
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
149.	INDIAN INSTITUTE OF TECHNOLOGY- BOMBAY HQRXIMLAPPLY00001146AM24	12.7.2023	1 NOS [SF200004AA] eBee Series Radio tracker (receiver & transmitter)	85261000	Comments sought from DoT on 12.7.2023. DoT vide email dated 22.08.2023 has sought information from the firm. Reminder issued on 22.09.2023, 19.04.2024 & 04.05.2024. The committee decided to send a final reminder to the applicant. Recommended by DGCA vide email dated 24.08.2023.
150.	FIAT INDIA AUTOMOBILES PRIVATE LIMITED HQRXIMLAPPLY00001744AM24	14.9.2023	500 NOS Control Module – Radar & Camera	85269190	Recommended by DoT vide email dated 18.10.2023. Comments sought from DGCA on 15.9.2023 DGCA informed the committee that the case is under examination with them
151.	BLUE HORIZONS STRATEGIC ENGINEERING PRIVATE LIMITED HQRXIMLAPPLY00002077AM24	14.10.2023	920 NOS Inertial Measurement Unit, WIFI Antenna etc.	90142000, 85291029	Comments sought from DoT on 18.10.2023 DoT vide email dated 20.11.2023 has sought information from the firm. DL issued on 21.11.2023. Firm has sent the reply to the DoT on 18.01.2024 & 13.03.2024. Comments sought from DGCA on 18.10.2023

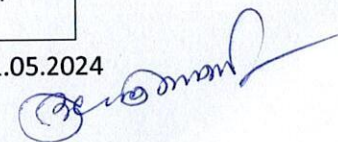
Minutes of the EFC Meeting No.02AM25 dated 21.05.2024

					DGCA informed the committee that the case is under examination with them
152.	AZISTA BST AEROSPACE PRIVATE LIMITED HQRXIMLAPPLY000023 61AM24	2.11.2023	10 UNT FSSA 110 Fine sun Sensor Assembly Engineering Model, GPS 110 Engineering Model etc.	88026000	Comments sought from DOT on 03.11.2023 DoT vide email dated 01.12.2023 has sought information from the firm. DL issued on 05.12.2023. DoT vide email dated 21.02.2024 has sought import license from RLO, Chennai. DL issued on 22.02.2024. Reminder issued on 23.04.2024. DoT informed the committee that the case is under examination with them. Comments sought from DGCA on 03.11.2023
153.	INDIAN INSTITUTE OF TECHNOLOGY MADRAS HQRXIMLAPPLY000018 43AM24	22.9.2023	1 PCS Nauticast B2 AtoN Set Type3 Aton Set incl. cables, GPS- and VHF-Antenna, Software, Documentation	85269190	Comments sought from DoT on 3.10.2023. Committee decided to issue a reminder to DoT. Reminder sent to the DoT on 14.11.2023. DoT vide email dated 20.11.2023 has sought information from the firm. DL issued on 21.11.2023. DoT vide email dated 21.02.2024 has sought import license from RLO, Chennai.
154.	NTT DATA INFORMATION PROCESSING SERVICESPRIVATE LIMITED HQRXIMLAPPLY000005	5.6.2023	305 NOS CISCO ONE ISR 4451 (4GE, 3NIM, 25M, 8G, FLASH, 4G DRAM, IP8)	8517699	Committee decided to refer the case to DoT. Comments sought from DoT on 17.10.2023. DoT vide email dated 18.10.2023 has sought information from the firm. DL issued on 18.10.2023. Reply received from firm and sent to

	01AM24		S/n. FGL224430PB		the Dot on 13.02.2024. DoT vide email dated 21.02.2024 has sought information from the firm. DL issued on 22.02.2024.
155.	ALPHA DESIGN TECHNOLOGIES PRIVATE LIMITED HQRXIMLAPPLY000029 45AM24	06.12.2023	1 NOS ANTENNAS	88073000	Comments sought from DoT on 08.12.2023 DoT vide email dated 23.01.2024 has sought information from the firm. DL issued on 15.02.2024. Committee decided to issue a final reminder to the applicant. Reminder sent on 12.04.2024. Comments sought from DGCA on 08.12.2023
156.	ADANI-ELBIT ADVANCED SYSTEMS INDIA LIMITED HQRXIMLAPPLY000030 38AM24	14.12.2023	1No. COMPASS Ver 3	88073000	Comments sought from DoT on 14.12.2023 DoT vide email dated 23.01.2024 has sought information from the firm. DL issued on 15.02.2024 Comments sought from DGCA on 14.12.2023
157.	HYUNDAI MOTOR INDIA LIMITED HQRXIMLAPPLY000032 64AM24	27.12.2023	26400 NOS UNIT ASSY-RR CORNER RADAR-LH , RH (Model No: SRR30SB)	85261000	Comments sought from DoT on 27.12.2023 DoT vide email dated 15.05.2024 has sought information from the firm. DL issued on 20.05.2024 Comments sought from DGCA on 27.12.2023

162.	HYUNDAI MOTOR INDIA LIMITED HQRXIMLAPPLY000032 83AM24	27.12.20 23	1000 NOS UNIT ASSY-FR RADAR (Model No: MAR320)	85261000	Comments sought from DoT on 28.12.2023 DoT vide email dated 15.05.2024 has sought information from the firm. DL issued on 20.05.2024 Comments sought from DGCA on 28.12.2023
163.	NAVICOM TECHNOLOGY INTERNATIONAL PRIVATE LIMITED HQRXIMLAPPLY000033 88AM24	04.01.20 24	1 NOS Radar apparatus	85261000	Comments sought from DoT on 09.01.2024. DoT informed the committee that the case is under examination with them. Comments received from DGCA vide email dated 16.01.2024.
164.	SNV AVIATION PRIVATE LIMITED HQRXIMLAPPLY000036 48AM24	19.01.20 24	15 NOS HONEYWELL WEATHER RADAR TRANSMITTER/R ECEIVER MODEL - RDR- 4000 (PART NUMBER - 930- 2000-010	85269190	Comments sought from DoT on 22.01.2024 DoT vide email dated 22.01.2024 has sought information from the firm. DL issued on 22.01.2024. Reply received from the firm and sent to the DoT on 07.03.2024. DoT vide email dated 15.05.2024 has sought information from the firm. DL issued on 15.05.2024. DoT informed the committee that the case is under examination with them. Recommended by DGCA vide email dated

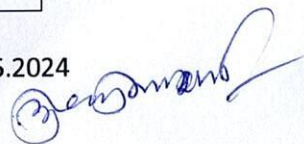
					07.03.2024.
165.	NAVICOM TECHNOLOGY INTERNATIONAL PRIVATE LIMITED HQRXIMLAPPLY000040 81AM24	15.02.20 24	7 NOS QUANTUM Q24D 18"	85261000	Comments sought from DoT on 16.02.2024 DoT vide email dated 15.05.2024 has sought information from the firm. DL issued on 20.05.2024. Recommended by DGCA vide email dated 07.03.2024.
166.	NEWSPACE RESEARCH & TECHNOLOGIES PRIVATE LIMITED HQRXIMLAPPLY000051 49AM24	14.03.20 24	5 NOS UAV -001 VTOL 55kg Mtow etc.	88073000	Comments sought from DoT on 18.03.2024 DoT vide email dated 15.05.2024 has sought information from the firm. DL issued on 15.05.2024 Comments sought from DGCA on 18.03.2024
167.	SIEMENS LIMITED HQRXIMLAPPLY000002 92AM25	19.04.20 24	3 NOS Radar sensor DRS05/3S0au w. SW100-131/P, Radar sensor DRS05/3S1au w. SW100-123/P	85261000	Comments sought from DoT on 22.04.2024 DoT vide email dated 15.05.2024 has sought information from the firm. DL issued on 15.05.2024 Comments sought from DGCA on 22.04.2024
168.	BOSCH CHASSIS SYSTEMS INDIA PRIVATE LIMITED HQRXIMLAPPLY000004 04AM25	26.04.20 24	1000 NOS MRRevo14F	85261000	Comments sought from DoT on 29.04.2024. DoT informed the committee that the case is under examination with them. Comments sought from DGCA on 29.04.2024



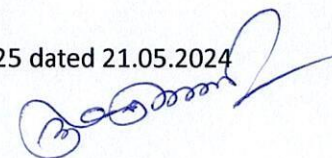
169.	FOXCONN TECHNOLOGY (INDIA) PRIVATE LIMITED HQRXIMLAPPLY000004 32AM25	29.04.20 24	11 NOS parts of aeroplanes, helicopters or unmanned aircraft	88069200	Comments sought from DoT on 29.04.2024. DoT informed the committee that the case is under examination with them.
					Comments sought from DGCA on 29.04.2024
170.	KUBOTA AGRICULTURAL MACHINERY INDIA PRIVATE LIMITED HQRXIMLAPPLY000018 70AM23	17.12.20 22	1512 nos.	85269190	Recommended by DoT vide OM dated 18.04.2024
					Recommended by DGCA vide email dated 17.01.2024. The committee decided to approve the case subject to the conditions mentioned in the DGCA email dated 17.01.2024 and DoT OM dated 18.04.2024
Part 10	M/o Civil Aviation				
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
171.	FLIGEN SYSTEMS PRIVATE LIMITED HQRXIMLAPPLY000000 21AM25	02.04.20 24	1 NO Micro category drone (1Kgs) for Confined space inspection. Only for internal operations.	88062200	Comments sought from MoCA on 02.04.2024
172.	FOXCONN	17.04.20	2.00 NOS	88069200	Comments sought from MoCA on 18.04.2024

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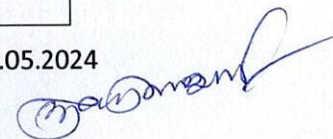
	TECHNOLOGY (INDIA) PRIVATE LIMITED HQRXIMLAPPLY00000247AM25	24	Drone samples (Without Software)		
173.	NADEEM MOHAMMED SHAJAHAN HQRXIMLAPPLY00000628AM25	13.05.2024	10 NOS Nano Programmable UAVs weighing under 35g	88062100	Comments sought from MoCA on 15.05.2024
Part 11	Department of Agriculture, Cooperation and Farmers' Welfare				
Sl. No.	Name of the applicant (M/s.) & HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
174.	HIRAVIDHYA GLOBAL SOLUTIONS PRIVATE LIMITED HQRXIMLAPPLY00002937AM24	07.12.2023	2 NOS Mini Tiller Model G900	84328020	Comments sought from D/o Agriculture, Cooperation and Farmer's Welfare on 23.04.2024.
175.	M/S LEMKEN INDIA AGRO EQUIPMENT PRIVATE LIMITED HQRXIMLAPPLY00002009AM24	9.10.2023	194 MTS of "Seed Meter Housing, Seed Gear (Combination of Three Gear and Lock)	84329090	Comments sought from D/o Agriculture, and Farmers' Welfare on 23.04.2024.
Part 12	MeitY				



Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
176.	MARVELL INDIA PRIVATE LIMITED HQRXIMLAPPLY000002 49AM25	17.04.20 24	3 PCS (Old and used) Supermicro Server 1029U-E1CRTP with Accs. (S/N: S264155X0803324 & S264155X0803326)	84714900	Comments sought from MeitY on 08.05.2024. Meity has sought information from the firm on 10.05.2024.
177.	PRATIK ENTERPRISE HQRXIMLAPPLY000006 45AM25	14.05.20 24	300 NOS Laser jet printer	84433240	Comments sought from MeitY on 15.05.2024. MeitY informed the committee that the case is under examination with them.
Part 13	PESO				
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
178.	SOLAS SAFETY SERVICES HQRXIMLAPPLY000051 54AM24	16.03.20 24	5040 PCS IKAROS PARACHUTE ROCKET RED	36049010	Comments sought from PESO on 18.03.2024 PESO vide OM dated 21.03.2024 has sought information from the firm.



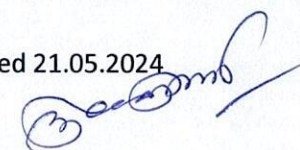
179.	FOCUS ENERGY LIMITED HQRXIMLAPPLY000052 24AM24	21.03.20 24	2461.5MTR SHAPED CHARGES DYNAWELL 39G DP3 ST HMX 32PCS PER BOX 1.4D /UN0440	36020010	Comments sought from PESO on 22.03.2024 PESO vide OM dated 08.04.2024 has sought information from the firm.
180.	BHARAT ELECTRONICS LIMITED HQRXIMLAPPLY000053 71AM24	29.03.20 24	134831 NOS S & A MODULE (PD & PROX)	36030059	Recommended by PESO vide OM dated 14.05.2024. The committee decided to examine the case on file for the approval of competent authority.
181.	REGENESIS INDUSTRIES PRIVATE LIMITED HQRXIMLAPPLY000000 19AM25	02.04.20 24	500 MTS TNT - TRINITROTOLUE N	36020090	Comments sought from PESO on 02.04.2024 PESO vide OM dated 08.04.2024 has sought information from the firm.
182.	EXPRO NORTH SEA LIMITED HQRXIMLAPPLY000003 41AM25	23.04.20 24	147000 NOS Industrial explosives	36030031	Recommended by PESO vide OM dated 14.05.2024. The committee decided to examine the case on file for the approval of competent authority.
183.	INDIAN EXPLOSIVES PRIVATE LIMITED HQRXIMLAPPLY000003 53AM25	24.04.20 24	307200 PCS IGNITERS (UN NO. 0454), ELECTRIC/ELEC TRONIC FUSES, SQUIBS, FUSE	36030041	Comments sought from PESO on 24.04.2024. PESO vide letter dated 16.05.2024 has sought information from the firm.



			HEADS, EBS MC3 HYBRID 1.4S		
184.	ADANI DEFENCE SYSTEMS AND TECHNOLOGIES LIMITED HQRXIMLAPPLY000005 90AM25	10.05.20 24	90 NOS PYROTECHNICS (Squibs) PSDS Squib P-4933, SAFE AND ARM (A361111), PYROTECHNICS (Squibs) PSDS Squib S-5954	36035000	Comments sought from PESO on 10.05.2024 PESO vide OM dated 20.05.2024 has sought information from the firm. DL issued on 20.05.2024.
185.	AUTOLIV INFLATORS INDIA PRIVATE LIMITED HQRXIMLAPPLY000006 24AM25	30.04.20 24	1932660 KGS Igniters	36035000	Comments sought from PESO on 15.05.2024 PESO vide OM dated 20.05.2024 has sought information from the firm. DL issued on 20.05.2024.
Part 14	MoEF&CC (SU Division)				
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
186.	INDIA SALES INTERNATIONAL HQRXIMLAPPLY000021 61AM24	20.10.20 23	9000Kgs Santalum Album	44039922	Comments sought from MOEF&C(SU Divn) on 20.10.2023

187.	AKSHAY INTERNATIONAL HQRXIMLAPPLY000021 91AM24	21.10.20 23	95 MTS SANTALUM ALBUM	44039922	Comments received from MOEF&C(SU Divn) vide OM dated 13.05.2024. The committee decided to examine the case on file.
188.	AURASHINE ESSENTIALS PRIVATE LIMITED HQRXIMLAPPLY000023 18AM24	30.10.20 23	900MTS SANDAL WOOD/SANDAL WOOD LOGS (SANTALUM ALBUM)	44039922	Comments received from MOEF&C(SU Divn) vide OM dated 13.05.2024. The committee decided to examine the case on file.
189.	MALAYAGIRI ESSENTIAL OIL DISTILLERS HQRXIMLAPPLY000031 63AM24	20.12.20 23	100000 Kgs SANTALUM ALBUM	44039922	Comments sought from MOEF&C(SU Divn) on 21.12.2023 MoEF&CC (SU) Division informed the committee that the case is under examination with them.
190.	MALAYAGIRI ESSENTIAL OIL DISTILLERS HQRXIMLAPPLY000033 58AM24	02.01.20 24	17000 KGS SANTALUM ALBUM	44039922	Comments sought from MOEF&C(SU Divn) on 03.01.2024 MoEF&CC(SU) Division informed the committee that the case is under examination with them.
191.	VIJAY KUMAR GUPTA HQRXIMLAPPLY000052	21.03.20 24	50 KGS SANDALWOOD	44039922	Comments sought from MOEF&C(SU Divn) on 21.03.2024.

	33AM24				MoEF&CC(SU) vide letter dated 25.04.2024 has sought information from the firm.
192.	ANGEL INTERNATIONAL HQRXIMLAPPLY000000 02AM25	01.04.20 24	20 MTS SANDALWOOD (SANTALUM ALBUM)	44039922	Comments sought from MOEF&C(SU Divn) on 01.04.2024. MoEF&CC(SU) vide letter dated 19.04.2024 has sought information from the firm.
193.	NARESH INTERNATIONAL HQRXIMLAPPLY000000 70AM25	04.04.20 24	70 MTS SANDALWOOD	44039922	Comments sought from MOEF&C(SU Divn) on 08.04.2024. MoEF&CC(SU) vide letter dated 25.04.2024 has sought information from the firm.
194.	HIMALAYAN INTERNATIONAL HQRXIMLAPPLY000001 87AM25	13.04.20 24	500 MTS SANDALWOOD (SANTALUM ALBUM)	44039922	Comments sought from MOEF&C(SU Divn) on 15.04.2024. MoEF&CC(SU) vide letter dated 25.04.2024 has sought information from the firm.
195.	AKSHAY INTERNATIONAL HQRXIMLAPPLY000001 89AM25	13.04.20 24	500 MTS SANDALWOOD (SANTALUM ALBUM)	44039922	Comments sought from MOEF&C(SU Divn) on 15.04.2024. MoEF&CC(SU) vide letter dated 25.04.2024 has sought information from the firm.
196.	BANARAS BEADS LIMITED HQRXIMLAPPLY000002 16AM25	15.04.20 24	500.0 KGS PALO SANTOWOODEN STICK	12119090	Comments sought from MOEF&C(SU Divn) on 18.04.2024. MoEF&CC(SU) Division informed the committee that the case is under examination with them.



197.	SANGAM INDUSTRIES HQRXIMLAPPLY000004 43AM25	30.04.20 24	50 MTS SANDALWOOD LOGS	44039922	Comments sought from MOEF&C(SU Divn) on 01.05.2024 MoEF&CC(SU) Division vide OM dated 13.05.2024 has sought information from the firm. DL issued on 13.05.2024.
198.	AKSHAY INTERNATIONAL HQRXIMLAPPLY000006 39AM25	14.05.20 24	200 MTS SANDALWOOD (SANTALUM ALBUM)	44039922	Comments sought from MOEF&C(SU Divn) on 14.05.2024. MoEF&CC(SU) Division informed the committee that the case is under examination with them.
Part 15	MoEF&CC (OC)				
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
199.	GLENMARK PHARMACEUTICALS LIMITED HQRXIMLAPPLY000040 24AM24	12.02.20 24	25 kgs PERFLUOROOCT YL BROMIDE, 99% (1,1,1,3,3- Pentafluoropropane (HFC-245fa) and 1,1,2,2,3- Pentafluoropropa	29034700	Comments sought from MOEF(OC) on 13.02.2024 MoEF&CC (O) vide OM dated 14.03.2024 has said that Perfluorooctyl Bromide does not fall under the category of Ozone cell the comments may be treated as Nil. Reply received from the firm and sent to the MOEF(OC) on 15.04.2024.

200.	CIPLA LIMITED HQRXIMLAPPLY000044 13AM24	15.02.20 24	15000.0 KGS PROPELLANT 134A (TETRAFLUORO ETHANE) (Zephex)	29034500	Comments sought from MOEF(OC) on 23.02.2024 MoEF&CC(OC) vide OM dated 05.03.2024 has sought information from the firm. DL issued on 05.03.2024.
201.	CEASEFIRE INDUSTRIES PRIVATE LIMITED HQRXIMLAPPLY000041 83AM24	19.02.20 24	40000.0 KGS HCFC-123 (2,2-DICHLORO-1,1,1-TRIFLUOROETHANE)	29037200	MoEF&CC(OC) vide OM dated 05.04.2024 has sought information from the firm. DL issued on 05.04.2024.
202.	REFEX INDUSTRIES LIMITED HQRXIMLAPPLY000050 94AM24	11.03.20 24	2000 MTS REFRIGERANT GAS R152A 1,1 - DIFLUOROETHANE	29034300	Comments sought from MOEF(OC) on 14.03.2024 MoEF&CC(OC) vide OM dated 15.04.2024 has sought information from the firm. DL issued on 15.04.2024
203.	GORAKHRAM HARIBUX HQRXIMLAPPLY000051 80AM24	19.03.20 24	1950000 KGS FreonTM 134a (R-134a) 1,1,1,2 - Tetrafluoroethane, MFreon 410A (R-410A) PENTAFLUOROTHANE, DIFLUOROMETHANE	29034500	Comments received from MoEF&CC (OC) vide OM dated 10.05.2024. The committee decided to examine the case on file.

204.	HINDUSTAN REFRIGERATION STORES HQRXIMLAPPLY000052 18AM24	19.03.20 24	1510000 KGS R134A ITK (HFC- 134A) 1,1,1,2 Tetrafluoroethane, R404A ITK 1,1,1 Trifluoroethane Pentafluoroethane1 ,1,1,2 Tetrafluoroethane etc.	29034500	Comments received from MoEF&CC (OC) vide OM dated 10.05.2024. The committee decided to examine the case on file.
205.	SRF LIMITED HQRXIMLAPPLY000053 04AM24	26.03.20 24	2300.0 MTS REFRIGERANT GAS HFC-404A/ R404A, R-152a (1,1- Difluoroethane)(HF C-152a), 1,1,1- trifluoroethane (HFC-143a)	38276100, 29034300, 29034400,	Comments received from MoEF&CC (OC) vide OM dated 17.05.2024. The committee decided to examine the case on file in view of reference of security agencies.
206.	DOW CHEMICAL INTERNATIONAL PRIVATE LIMITED HQRXIMLAPPLY000053 70AM24	30.03.20 24	500 MTS 1,1,1,3,3- PENTAFLUOROP ROPAN 00136117R001 HFC 245	29034700	Comments sought from MOEF(OC) on 01.04.2024. MoEF&CC(O) vide OM dated 29.04.2024 has sought information from the firm.
207.	SUN PHARMACEUTICAL INDUSTRIES LIMITED	03.04.20 24	876 KGS ZEPHEX 134A GLI 876KG	29034500	Recommended by MoEF&CC(O) vide OM dated 29.04.2024. The committee decided to approve the case

	HQRXIMLAPPLY000000 30AM25		UPRIGHT DRUM (NORFLURANE NF)		subject to the conditions mentioned in the MoEF&CC(O) OM dated 29.04.2024
208.	LUPIN LIMITED HQRXIMLAPPLY000001 27AM25	08.04.20 24	1000 LBS Solstice Propellant UHP 1,3,3,3- tetrafluoropropene (HFO-1234ze)	29035100	Recommended by MoEF&CC(O) vide OM dated 29.04.2024. The committee decided to approve the case subject to the conditions mentioned in the MoEF&CC(O) OM dated 29.04.2024
209.	RESGUARDO INDUSTRIES PRIVATE LIMITED HQRXIMLAPPLY000003 42AM25	23.04.20 24	10000 KGS HFC227EA UL APPROVAL (FIRE EXTINGUISHING AGENT- 1,1,1,2,3,3,3,- HEPTAFLUOROP ROPANE)	29034600	Comments sought from MOEF(OC) on 24.04.2024. MoEF&CC(O) vide OM dated 10.05.2024 has sought information from the firm
210.	CIPLA LIMITED HQRXIMLAPPLY000003 76AM25	16.04.20 24	585 KGS BROMOFLUORO METHANE	29037900	Recommended by MoEF&CC(O) vide OM dated 09.05.2024. The committee decided to approve the case subject to the conditions mentioned in the MoEF&CC(O) OM dated 09.05.2024.
211.	VALUE REFRIGERANTS PRIVATE LIMITED	25.04.20 24	520 MTS REFRIGERANT GAS	38276100	Comments received from MoEF&CC (OC) vide OM dated 10.05.2024.

	HQRXIMLAPPLY000003 74AM25		R134A,REFRIGER ANT GAS R404A		The committee decided to examine the case on file.
212.	NAVIN FLUORINE INTERNATIONAL LIMITED HQRXIMLAPPLY000004 29AM25	25.04.20 24	250 MTS 1,1,1,2- TETRAFLUOROE THANE (HFC- 134a) R134a	29034500	Comments received from MoEF&CC (OC) vide OM dated 10.05.2024. The committee decided to examine the case on file.
213.	NAVIN FLUORINE INTERNATIONAL LIMITED HQRXIMLAPPLY000004 30AM25	26.04.20 24	500 MTS PENTAFLUOROE THANE (HFC- 125)	29034400	Comments received from MoEF&CC (OC) vide OM dated 10.05.2024. The committee decided to examine the case on file.
214.	MPCL INDUSTRIES LIMITED HQRXIMLAPPLY000004 34AM25	29.04.20 24	500 MTS HFC-125 (44%), HFC-143a (52%), HFC-134a (4%)- R404A	38276100	Comments received from MoEF&CC (OC) vide OM dated 17.05.2024. The committee decided to examine the case on file.
215.	KANEX FIRE SOLUTIONS LIMITED HQRXIMLAPPLY000004 60AM25	30.04.20 24	105.0 MTS 1,1,1,3,3,3- HEXAFLUOROPR OPANE (HFC- 236fa) & 1,1,1,2,3,3,3- HEPTAFLUOROP ROPANE (HFC 227 ea)	29034600	Comments sought from MOEF(OC) on 02.05.2024. MoEF&CC(O) vide OM dated 17.05.2024 has sought information from the firm.

216.	SIEMENS LIMITED HQRXIMLAPPLY000004 82AM25	03.05.20 24	25000.0 KGS HFC227e	29034600	Comments received from MoEF&CC (OC) vide OM dated 17.05.2024. The committee decided to examine the case on file.
217.	KIRO REFRIGERANTS PRIVATE LIMITED HQRXIMLAPPLY000004 89AM25	04.05.20 24	700 MTS REFRIGERANT GAS- R-134a (HFC-134a), REFRIGERANT GAS-R404A i.e. Blend of HFC 125, HFC-143a and HFC 134a	29034500	Comments received from MoEF&CC (OC) vide OM dated 17.05.2024. The committee decided to examine the case on file.
218.	NEWAGE FIRE PROTECTION ENGINEERS PRIVATE LIMITED HQRXIMLAPPLY000005 82AM25	09.05.20 24	10000 KGS BROMOTRIFLUR OMETHANE (HALON 1301 GAS) RECYCLE	29037620	Comments received from MoEF&CC (OC) vide OM dated 17.05.2024. The committee decided to examine the case on file.
219.	SRF LIMITED HQRXIMLAPPLY000006 02AM25	11.05.20 24	3675 KGS HFC-134A (HYDROFLUORO CARBON 1,1,1,2 TETR AFLUROETHA NE) DYMEL/PHA RMA GRADE	29034500	Comments sought from MOEF(OC) on 13.05.2024

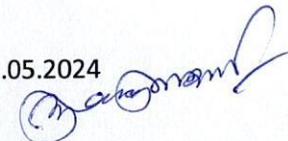
			(CAS NO. 811-97-2)		
220.	GLENMARK PHARMACEUTICALS LIMITED HQRXIMLAPPLY000005 91AM25	09.05.20 24	7008 KGS ZEPHEX 134A GLI 876KG UPRIGHT DRUM (1, 1, 1, 2 Tetrafluoroethane) (HFC-134a))	29034500	Comments sought from MOEF(OC) on 13.05.2024
Part 16	D/o C&PC				
Sl. No.	Name of the applicant (M/s.) & HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
221.	IVNA BIOENERGY PRIVATE LIMITED HQRXIMLAPPLY000038 48AM24	31.01.20 24	50000 MTS DENATURED ETHYL ALCOHOL	22072000	Comments sought from C&PC on 02.02.2024 C&PC vide OM dated 02.02.2024 has sought information from the firm and the reminder sent on 16.02.2024. Committee decided to send a reminder to the applicant. Reminder sent on 08.04.2024.
222.	EXCEL INDUSTRIES LIMITED HQRXIMLAPPLY000039 46AM24	07.02.20 24	10000000 KGS DENATURED ETHYL ALCOHOL	22072000	Recommended for 9,200 MTs by C&PC vide OM dated 08.05.2024. The committee decided to approve the case for 9,200 MT subject to the conditions mentioned in the D/o C&PC OM dated 08.05.2024 with the

					validity upto 31.03.2025.
223.	ARCHIT LIFE SCIENCE LIMITED HQRXIMLAPPLY000041 98AM24	19.02.20 24	25000.0 MTS DENATURED ETHYL ALCOHOL (ETHANOL)	22072000	Comments sought from C&PC on 20.02.2024 C&PC vide OM dated 19.03.2024 has sought information from the firm. Committee decided to send a reminder to the applicant. Reminder sent on 15.04.2024.
224.	PON PURE CHEMICAL INDIA PRIVATE LIMITED HQRXIMLAPPLY000048 05AM24	26.02.20 24	5000 MTS Denatured Ethyl Alcohol	22072000	Recommended for 4,970 MTs by C&PC vide OM dated 14.05.2024. The committee decided to approve the case for 4,970 MT subject to the conditions mentioned in the D/o C&PC OM dated 14.05.2024 with the validity upto 31.03.2025.
225.	KHANDOBA BIOREFINERIES PRIVATE LIMITED HQRXIMLAPPLY000049 66AM24	18.01.20 24	20000 MTS DENATURED ETHYL ALCOHOL	22072000	Comments sought from C&PC on 06.03.2024 C&PC vide OM dated 06.03.2024 has sought information from the firm Committee decided to send a reminder to the applicant. Reminder sent on 15.04.2024.
226.	LASER AUTOMATION PRIVATE LIMITED HQRXIMLAPPLY000051 10AM24	14.03.20 24	32 NOS Laser safety eye wear, Laser safety window	90049010, 39269099	The committee decided to examine the case on file for the approval of competent authority.

227.	SUNITA HYDROCOLLOIDS PRIVATE LIMITED HQRXIMLAPPLY000051 81AM24	19.03.20 24	400000 LTR DENATURED ETHANOL WITH IPA	22072000	Comments sought from C&PC on 19.03.2024 C&PC vide OM dated 20.03.2024 has sought information from the firm. Reminder sent on 02.04.2024 & 08.04.2024.
228.	AARTI PHARMALABS LIMITED HQRXIMLAPPLY000000 16AM25	01.04.20 24	50000 MTS DENATUTRED ETHYL ALCOHOL	22072000	Recommended for 3,210 MTs by C&PC vide OM dated 10.05.2024. The committee decided to approve the case for 3,210 MT subject to the conditions mentioned in the D/o C&PC OM dated 10.05.2024 with the validity upto 31.03.2025.
229.	MAHARASHTRA ALDEHYDES AND CHEMICALS LTD HQRXIMLAPPLY000000 71AM25	04.04.20 24	4500 MTS DENATURED ETHYL ALCOHOL	22072000	Recommended for 3,490 MTs by C&PC vide OM dated 20.05.2024. The committee decided to approve the case for 3,490 MT subject to the conditions mentioned in the D/o C&PC OM dated 20.05.2024 with the validity upto 31.03.2025.
230.	INDIA GLYCOLS LIMITED HQRXIMLAPPLY000001 18AM25	08.04.20 24	144000000 KGS Denatured Ethyl Alcohol	22072000	Recommended for 65,920 MTs by C&PC vide OM dated 20.05.2024. The committee decided to approve the case for 65,920 MTs, net of the imports effected against earlier authorization in FY 2024-25, subject to the conditions mentioned in the D/o C&PC OM dated 20.05.2024 with the validity upto 31.03.2025.

231.	INDUSTRIAL SOLVENTS AND CHEMICALS PRIVATE LIMITED HQRXIMLAPPLY000001 76AM25	12.04.20 24	12000 MTS Denatured Ethyl Alcohol	22072000	Recommended for 10,630 MTs by C&PC vide OM dated 14.05.2024. The committee decided to approve the case for 10,630 MT subject to the conditions mentioned in the D/o C&PC OM dated 20.05.2024 with the validity upto 31.03.2025.
232.	PRASOL CHEMICALS LIMITED HQRXIMLAPPLY000002 10AM25	12.04.20 24	3000000 LTR DENATURED ETHYL ALCOHOL (ETHANOL)	22072000	Comments sought from C&PC on 16.04.2024
233.	SONNY FIREWORKS PRIVATE LIMITED HQRXIMLAPPLY000005 42AM25	07.05.20 24	5000 KGS Chlorinated Paraffin Powder, etc.	38249900	Comments sought from C&PC on 09.05.2024
234.	ALCHEMIE FINECHEM PRIVATE LIMITED HQRXIMLAPPLY000005 72AM25	09.05.20 24	4000 MTS DENATURED ETHYL ALCOHOL	22072000	Comments sought from C&PC on 10.05.2024
235.	WIBI GROUP HQRXIMLAPPLY000006 11AM25	13.05.20 24	9240 LTR Ethyl alcohol and other spirits, denatured, of any strength	22072000	Comments sought from C&PC on 14.05.2024
Part 17	MoEF&CC (HSMD)				

Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
236.	GREENZON RECYCLING PRIVATE LIMITED HQRXIMLAPPLY000018 51AM24	21.9.2023	1500 MTs of Electronic and Electrical Waste	85492900	Comments sought from MOEF(HSMD) on 06.11.2023. Committee decided to call for a suitable NOC directly from the applicant. DL issued on 15.04.2024.
237.	Indian Institute of Science HQRXIMLAPPLY000027 82AM24	29.11.2023	20 KGS Ti-6Al-2Sn-4Zr-2Mo, 45-106 Regulated Titanium Powder Part Number: TI6242MO 45-106	81082000	Comments sought from MOEF(HSMD) on 30.11.2023. Committee decided to call for a suitable NOC directly from the applicant. DL issued on 15.04.2024.
238.	AGKEM IMPEX PRIVATE LIMITED HQRXIMLAPPLY000030 52AM24	14.12.2023	50 KGS TITANIUM POWDER	81082000	Comments sought from MOEF(HSMD) on 15.12.2023. Committee decided to call for a suitable NOC directly from the applicant. DL issued on 15.04.2024.
239.	ORTHOTECH INDIA PRIVATE LIMITED HQRXIMLAPPLY000031 38AM24	19.12.2023	300 Kgs METAL POWDER FOR ADDITIVE MANUFACTURING Ti64 GRADE 23 UNWROUGHT TITANIUM POWDERS	81082000	Comments sought from MOEF(HSMD) on 30.10.2023. Committee decided to call for a suitable NOC directly from the applicant. DL issued on 15.04.2024.

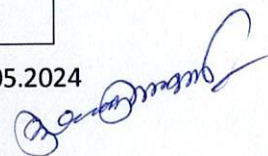


240.	FUTURISTIC ALLOYS & METALS PRIVATE LIMITED HQRXIMLAPPLY000041 10AM24	16.02.2024	5.0 MTs Cobalt milling excess wastes. - in form of powder, solids, etc.	81053000	Comments sought from MOEF(HSMD) on 20.02.2024. Committee decided to call for a suitable NOC directly from the applicant. DL issued on 15.04.2024.
241.	SALANPUR CERAMICS HQRXIMLAPPLY000047 64AM24	23.02.2024	2400.0 MTs Used Anode Butts	38019000	Comments sought from MOEF(HSMD) on 23.02.2024. Committee decided to call for a suitable NOC directly from the applicant. DL issued on 15.04.2024.
242.	PRIMAEAM SOLUTIONS PRIVATE LIMITED HQRXIMLAPPLY000048 11AM24	26.02.2024	900 KGs Ti6Al4V ELI (Grade 23) Bio Medical Implants	81082000	Comments sought from MOEF(HSMD) on 27.02.2024. Committee decided to call for a suitable NOC directly from the applicant. DL issued on 15.04.2024.
243.	Indian Institute Of Science HQRXIMLAPPLY000048 61AM24	28.02.2024	20 KGS Metal Powder for additive manufacturing, m4p TiAl-48.33	81082000	Comments sought from MOEF(HSMD) on 28.02.2024. Committee decided to call for a suitable NOC directly from the applicant. DL issued on 15.04.2024.
244.	SALANPUR CERAMICS HQRXIMLAPPLY000048 53AM24	28.02.2024	2400 MTS Aluminium Slag Ash	26204010	Comments sought from MOEF(HSMD) on 29.02.2024. Committee decided to call for a suitable NOC directly from the applicant. DL issued on 15.04.2024.
245.	INDIAN INSTITUTE OF TECHNOLOGY-	14.03.2024	40 KGS Titanium Powder	81082000	Comments sought from MOEF(HSMD) on 18.03.2024

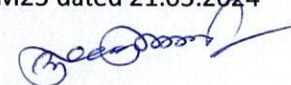
	BOMBAY HQRXIMLAPPLY000051 35AM24		Ti64 ELI 9011- 0040		MOEF(HSMD) vide OM dated 23.04.2023 has sought information from the firm. DL issued on 24.04.2023
246.	CG POWER AND INDUSTRIAL SOLUTIONS LIMITED HQRXIMLAPPLY000051 94AM24	19.03.20 24	25000 KGS HIGH PURITY CHROMIUM POWDER	81122100	Comments sought from MOEF(HSMD) on 20.03.2024 MOEF(HSMD) vide OM dated 23.04.2023 has sought information from the firm. DL issued on 24.04.2023
247.	AGKEM IMPEX PRIVATE LIMITED HQRXIMLAPPLY000053 64AM24	28.03.20 24	500 KGS TITANIUM POWDER USED IN ABUTMENTS	81082000	Comments sought from MOEF(HSMD) on 02.04.2024 MOEF(HSMD) vide OM dated 23.04.2023 has sought information from the firm. DL issued on 24.04.2023
248.	MERIL HEALTHCARE PRIVATE LIMITED HQRXIMLAPPLY000053 54AM24	29.03.20 24	3500 KGS TITANIUM POWDER 90-500 MICRON, Titanium Powder - Medipure	81082000	Comments sought from MOEF(HSMD) on 02.04.2024 MOEF(HSMD) vide OM dated 23.04.2023 has sought information from the firm. DL issued on 24.04.2023
249.	CIPLA LIMITED HQRXIMLAPPLY000001 49AM25	10.04.20 24	5 KGS Ti6Al4V GRADE 23 - Powder 15-45 micron, Ti6Al4V GRADE 23 - Powder 45-105 micron	81082000	Comments sought from MOEF(HSMD) on 12.04.2024 MOEF(HSMD) vide OM dated 23.04.2023 has sought information from the firm. DL issued on 24.04.2023

250.	LARSEN AND TOUBRO LIMITED HQRXIMLAPPLY000023 95AM24	4.11.2023	8000MTS OMGRIT COPPER SLAG	26203090	The committee decided to seek comments from MoEF&CC(HSMD). Comments sought from MoEF&CC(HSMD) on 12.02.2024. Committee decided to call for a suitable NOC directly from the applicants. DL issued on 16.04.2024.
251.	INDIAN EXPORT AND IMPORT HQRXIMLAPPLY000032 25AM24	23.12.2023	172.5 KGA HG RED ANTIMONIO	28521000	The committee decided to seek comments from MoEF&CC. Comments sought from MoEF&CC(HSMD) on 12.02.2024. Committee decided to call for a suitable NOC directly from the applicants. DL issued on 16.04.2024.
252.	REFMET METAL TECHNOLOGIES PRIVATE LIMITED HQRXIMLAPPLY000052 07AM24	20.03.2024	3500 MTS SPENT CATALYST /RESIDUE CONTAINING VANADIUM, NICKEL, COBALT , MOLYBDENUM	26209900	MoEF&CC comments dated 08.12.2023 received. Committee decided to call for a valid CTO and HW authorisation. The committee also decided to call for an inspection report from the concerned RA. DL issued on 14.05.2024.
253.	CIPLA LIMITED HQRXIMLAPPLY000001 49AM25	10.04.2024	5 KGS Ti6Al4V GRADE 23 - Powder 15-45 micron, Ti6Al4V GRADE 23 -	81082000	Comments sought from MOEF(HSMD) on 12.04.2024

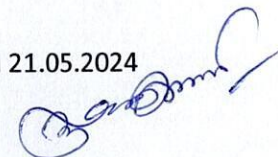
			Powder 45-105 micron		
254.	NATURAL SLEEP SYSTEMS PRIVATE LIMITED HQRXIMLAPPLY000004 81AM25	02.05.2024	4000 MTS Polyurethane Foam Trims in primary forms	39152000	Comments sought from MOEF(HSMD) on 06.05.2024
255.	KEYSOL TECHNOLOGIES (OPC) PRIVATE LIMITED HQRXIMLAPPLY000006 08AM25	11.05.2024	18 MTR Molybdenum/Rhenium Sheets 230mm X 100mm, Molybdenum Sheets Of 50 Micron Thickness X 120mm Width etc.	81124900	Comments sought from MOEF(HSMD) on 13.05.2024
Part 18	MoEF&CC (HSMD) & DPIIT (TSW)				
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
256.	SUKARNI RUBBER RECYCLERS HQRXIMLAPPLY000023 84AM24	1.11.2023	1500MTS Used Radial/Non-Radial Tyres Scrap /Tubes Scrap (Multiple Cuts /Press Baled / Shredded)	40040000	Recommended by MoEF&CC vide letter dated 10.04.2024 Comments sought from DPIIT on 06.11.2023 DPIIT vide OM dated 08.11.2023 has sought information from the firm. DL issued on



					08.11.2023 Reply received from the firm and sent to the DPIIT on 11.03.2024. DPIIT vide OM dated 14.03.2023 has sought information from the firm. DL issued on 14.03.202. Reminder sent on 15.04.2024. Committee decided to close the application as no response has been received from the applicant.
257.	MAJESTIQUE CARBON LLP HQRXIMLAPPLY000032 16AM24	22.12.2023	1500 MTs Tyres Scrap /Tubes Scrap (Multiple Cuts / Press Baled / Shredded)	40040000	Comments sought from MoEF&CC(HSMD) 11.03.2024 Comments sought from DPIIT on 26.12.2023 DPIIT vide OM dated 29.12.2023 has sought information from the firm. DL issued on 29.12.2023. Reply received from the firm and sent to the DPIIT on 17.01.2024.
258.	GREAT GRANULE PRIVATE LIMITED HQRXIMLAPPLY000036 50AM24	19.01.2024	11200 MTS Old and used tyres in pressed baled/ multi-cut/shredded form	40040000	Recommended by MoEF&CC vide letter dated 16.01.2024. Comments sought from DPIIT on 22.01.2024 DPIIT vide OM dated 01.02.2024 has sought information from the firm. DL issued on 01.02.2024. Reminder sent on 15.02.2024. Committee decided to send a reminder to the



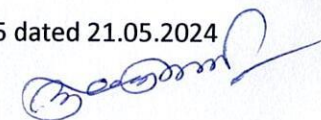
					applicant. Reminder sent on 15.04.2024.
259.	EASTMAN RECLAMATIONS HQRXIMLAPPLY000037 98AM24	30.01.20 24	2500 MTS Used Radial/ Non- Radial Tyres Scrap/ Tubes Scrap (Multiple Cuts / Pressed Baled / Shredded)	40040000	Recommended by MoEF&CC vide letter dated 16.01.2024. Comments sought from DPIIT on 30.01.2024 DPIIT vide OM dated 20.02.2024 has sought information from the firm. DL issued on 20.02.2024Reminder sent on 11.03.2024. Reminder sent on 15.04.2024.
260.	MARKAP RESOURCES PRIVATE LIMITED HQRXIMLAPPLY000039 69AM24	08.02.20 24	15000 MTS Used Rubber Tyre Scrap Truck, bus Radial Tyre Multiple cut or in Pressed Baled & Rubber compound	40040000	Recommended by MoEF&CC (HSMD) vide Letter dated 16.04.2024 Recommended for 4,680 MTs by DPIIT vide OM dated 13.05.2024.
					The committee decided to approve the case for 4,680 MT subject to the conditions mentioned in the MoEF&CC(HSMD) letter dated 16.04.2024 and DPIIT OM dated 13.05.2024
261.	PROMINENT COMTECH PVT. LTD HQRXIMLAPPLY000047 83AM24	23.02.20 24	4 NOS RUBBERISED TRACKS	87100000	Committee decided to seek details of end use of the given item. Committee also directed the firm to re-examine their applications in terms of DGFT Delegation of powers order dated 28.05.2018
262.	SHREE SAI SALES HQRXIMLAPPLY000048	26.02.20 24	1500 MTS Used Radial/ Non-	40040000	Recommended by MoEF&CC vide letter dated 09.02.2024.



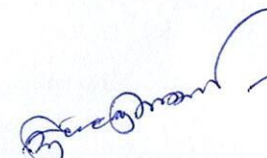
	81AM24		Radial Tyres Scrap / Tubes Scrap (Multiple Cuts / Press Baled / Shredded)		Comments sought from DPIIT on 01.03.2024 DPIIT vide OM dated 04.03.2024 has sought information from the firm. DL issued on 04.03.2024. DPIIT vide OM dated 16.04.2024 has sought information from the firm. DL issued on 16.04.2024.
263.	MICHY INDUSTRIES HQRXIMLAPPLY000050 90AM24	13.03.2024	1500 MTS OLD & USED RUBBER TYPRES SCRAP (MULTIPLE CUTS/ PRESSED BALED/ SHREDDED)	40040000	Comments sought from MoEF&CC (HSMD) on 14.03.2024 Comments sought from DPIIT on 14.03.2024 DPIIT vide OM dated 18.03.2024 as sought information from the firm. DL issued on 18.03.2024.
264.	SREEMRR ECO GREEN INDUSTRIES PRIVATE LIMITED HQRXIMLAPPLY000050 96AM24	13.03.2024	6425 MTS OLD USED RUBBER TYRE SCRAP (MULTIPLECUT/ SHREDDED/BAL ED PRESS)	40040000	Recommended by MoEF&CC vide letter dated 16.01.2024. Comments sought from DPIIT on 14.03.2024 DPIIT vide OM dated 08.04.2024 as sought information from the firm. DL issued on 08.04.2024.
265.	HORIZON RECLAIM (INDIA) PRIVATE LIMITED HQRXIMLAPPLY000051	15.03.2024	3750 MTS Used Rubber Tyre Scrap / Tube Scrap (Scrap Either in Multiple Cut or in	40040000	Recommended by MoEF&CC vide letter dated 04.03.2024. Comments sought from DPIIT on 18.03.2024 DPIIT vide OM dated 20.03.2024 as sought

	46AM24		Pressed & Baled form)		information from the firm. DL issued on 20.03.2024. Reply received from the firm and sent to the DPIIT on 18.04.2024.
266.	MAHRISHI RECYCLERS HQRXIMLAPPLY000053 36AM24	28.03.20 24	1500.0 MTS USED RUBBER TYRE SCRAP, NON- RADIAL/RADIAL TYRES SCRAP (MULTIPLE CUTS/SHREDS/P RESS BALED)	40040000	Comments sought from MoEF&CC (HSMD) on 28.03.2024 Comments sought from DPIIT on 28.03.2024 DPIIT vide OM dated 08.04.2024 has sought information from the firm.
267.	DIAMOND RUBBER INDUSTRIES HQRXIMLAPPLY000053 46AM24	27.03.20 24	5600 MTS USED TYRE SCAP PRESS BALED AND MULTIPLE CUTS 3 CUTS SHREDDDS	40040000	Recommended by MoEF&CC vide letter dated 04.03.2024. Comments sought from DPIIT on 01.04.2024 DPIIT vide OM dated 08.04.2024 has sought information from the firm. DL issued on 09.04.2024.
268.	KOHINOOR RECLAMATIONS HQRXIMLAPPLY000000 08AM25	01.04.20 24	4300 MTS Used Radial/ Non- Radial Tyres Scrap/ Tubes Scrap (Multiple Cuts / Pressed Baled / Shredded)	40040000	Recommended by MoEF&CC vide letter dated 04.03.2024. Comments sought from DPIIT on 02.04.2024 DPIIT vide OM dated 08.04.2024 has sought information from the firm. DL issued on 09.04.2024.
269.	AP RUBBER	04.04.20	3000 MTS	40040000	Recommended by MoEF&CC vide letter dated

	RECLAIMERS PRIVATE LIMITED HQRXIMLAPPLY000000 69AM25	24	Used Radial/ Non-Radial Tyres Scrap/ Tubes Scrap (Multiple Cuts / Pressed Baled / Shredded)		21.03.2024. Comments sought from DPIIT on 08.04.2024 DPIIT vide OM dated 09.04.2024 has sought information from the firm. DL issued on 09.04.2024.
270.	SOLON ENERGY SYSTEMS HQRXIMLAPPLY000000 96AM25	06.04.2024	500 MTS OLD & USED RUBBER TYPRES SCRAP (MULTIPLY CUTS/PRESSED BALED/SHREDD ED)	40040000	Recommended by MoEF&CC vide letter dated 16.8.2023. Recommended for 379 MT by DPIIT vide OM dated 01.05.2024. The committee decided to approve the case for 379 MT subject to the conditions mentioned in the MoEF&CC(HSMD) letter dated 16.08.2024 and DPIIT OM dated 01.05.2024
271.	SOLON ENERGY SYSTEMS HQRXIMLAPPLY000002 50AM25	17.04.2024	1066 MTS OLD & USED RUBBER TYPRES SCRAP (MULTIPLY CUTS/PRESSED BALED/SHREDD ED)	40040000	Recommended by MoEF&CC vide letter dated 16.04.2024. Recommended by DPIIT vide OM dated 07.05.2024. The committee decided to approve the case subject to the conditions mentioned in the MoEF&CC(HSMD) letter dated 16.04.2024 and DPIIT OM dated 07.05.2024

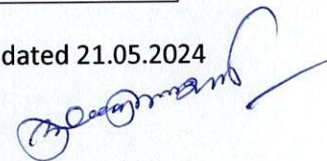


272.	TINNA RUBBER AND INFRASTRUCTURE LIMITED HQRXIMLAPPLY000002 74AM25	18.04.20 24	22692.0 MTS OLD/ USED RUBBER TYRE SCRAP (WITH MULTIPLE CUTS/SHREDS/P RESS BALED)	40040000	The committee decided to approve the case on ex-post facto basis as per NOC granted by MoEF &CC vide letter dated 15.04.2024 and DPIIT OM dated 02.05.2024.
273.	TINNA RUBBER AND INFRASTRUCTURE LIMITED HQRXIMLAPPLY000002 71AM25	18.04.20 24	1448.0 MTS OLD/ USED RUBBER TYRE SCRAP (WITH MULTIPLE CUTS/SHREDS/P RESS BALED)	40040000	The committee decided to approve the case on ex-post facto basis as per NOC granted by MoEF&CC vide letter dated 15.04.2024 and DPIIT OM dated 07.05.2024.
274.	CRESCENT RUBBERS HQRXIMLAPPLY000002 87AM25	19.04.20 24	3566.0 MTS USED TYRE SCRAP PRESS BALE THREE PICE CUT MULTIPLE CUTS SHREDDDS AND TUBE SCRAP FLAP	40040000	Recommended by MoEF&CC vide letter dated 15.04.2024. Comments sought from DPIIT on 19.04.2024.

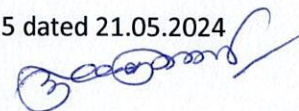


275.	CLASSIC RUBBER HQRXIMLAPPLY000003 25AM25	22.04.20 24	37000 MTS Used Radial/ Non- Radial Tyres Scrap/ Tubes Scrap (Multiple Cuts / Pressed Baled / Shredded)	40040000	The committee decided to approve the case on ex-post facto basis as per NOC granted by MoEF&CC vide letter dated 03.10.2024 and DPIIT OM dated 02.05.2024.
276.	TRIRUBBER INDIA INC HQRXIMLAPPLY000005 09AM25	06.05.20 24	5778 MTS Used Radial/Non- Radial Tyres Scrap /Tubes Scrap (Multiple Cuts /Press Baled / Shredded)	40040000	Recommended by MoEF&CC vide letter dated 21.03.2024. Comments sought from DPIIT on 07.05.2024 DPIIT vide OM dated 13.05.2024 has sought information from the firm. DL issued on 13.05.2024.
277.	GREEN RECYCLATER PRIVATE LIMITED HQRXIMLAPPLY000005 38AM25	07.05.20 24	6985 MTR USED RUBBER TYRE SCRAP/TUBES/C RUMB MORE THEN 10MM	40040000	Recommended by MoEF&CC vide letter dated 12.04.2024 Comments sought from DPIIT on 08.05.2024
278.	WHITE ROCK INDUSTRIES LLP HQRXIMLAPPLY000005 44AM250	07.05.20 24	1500 MTS Used Rubber Tyre Scrap Truck, bus & other Radial Tyre either in Multiple cut or in Pressed & Baled Form	40040000	Recommended by MoEF&CC vide letter dated 06.05.2024 Recommended by MoEF&CC vide letter dated 06.05.2024 The committee decided to approve the case subject to the conditions mentioned in the

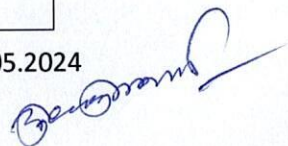
					MoEF&CC(HSMD) letter dated 06.05.2024 and DPIIT OM dated 14.05.2024.
279.	EARTHSTAR RUBBER INDUSTRIES PRIVATE LIMITED HQRXIMLAPPLY000006 00AM25	10.05.20 24	6200 MTS Used Radial/ Non-Radial Tyres Scrap /Tubes Scrap (Multiple Cuts / Press Baled / Shredded)	40040000	Recommended by MoEF&CC vide letter dated 16.04.2024 Recommended by DPIIT for 6,159 MT vide OM dated 17.05.2024. The committee decided to approve the case for 6,159 MT subject to the conditions mentioned in the MoEF&CC(HSMD) letter dated 16.04.2024 and DPIIT OM dated 17.05.2024
280.	MADHAV SALES HQRXIMLAPPLY000006 38AM25	14.05.20 24	1500 MTS Used Radial/ Non-Radial Tyres Scrap/ Tubes Scrap (Multiple Cuts / Pressed Baled / Shredded).	40040000	Recommended by MoEF&CC vide letter dated 09.05.2024 Recommended by DPIIT vide OM dated 20.05.2024 The committee decided to approve the case subject to the conditions mentioned in the MoEF&CC(HSMD) letter dated 16.04.2024 and DPIIT OM dated 17.05.2024 and subject to physical verification of the premises of the firm by the concerned RA.
Part 19	DPIIT (TSW)				
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status



281.	R K TRADERS HQRXIMLAPPLY000040 38AM24	13.02.20 24	2000 MTs LESS THEN 10 MESH CRUMB RUBBER GRANUIALS AND STEEL & FIBER FREE RUBBER CHIPS	40040000	Comments sought from DPIIT on 14.02.2024 DPIIT vide OM dated 21.02.2024 has sought information from the firm. DL issued on 21.02.2024. Reminder sent on 11.03.2024. Reminder sent on 15.04.2024.
282.	RUBBERSINDIA POLYMER PRODUCTS PRIVATE LIMITED HQRXIMLAPPLY000046 27AM24	22.02.20 23	1100.0 KGS CRUMB/BUFFIN G RUBBER POWDER LESSER THAN 4 TO 10 MESH	40040000	Comments sought from DPIIT on 23.02.2024 DPIIT vide OM dated 14.03.2024 has sought information from the firm. DL issued on 14.03.2024. Reminder sent on 15.04.2024.
283.	V. K. GLOBAL HQRXIMLAPPLY000048 00AM24	23.02.20 24	20000 MTS Crumb Rubber/ Granules Having Size Finer than 10 Mesh to 12 Mesh.	40040000	Recommended by DPIIT vide OM dated 07.05.2024. The committee decided to approve the case subject to the conditions mentioned in the DPIIT OM dated 07.05.2024
284.	COCHIN RECLAIM AND RUBBERS PRIVATE LIMITED HQRXIMLAPPLY000049 27AM24	04.03.20 24	1500 MTS Crumb Rubber/ Granules Having Mesh Size Finer than 10 Mesh To 30 Mesh	40040000	Comments sought from DPIIT on 04.03.2024 DPIIT vide OM dated 06.03.2024 has sought information from the firm. DL issued on 07.03.2024. Committee decided to send a reminder to the applicant. Reply received from the firm and sent to



					the DPIIT on 15.04.2024. DPIIT vide OM dated 13.05.2024 has sought information from the firm. DL issued on 13.05.2024
285.	SUKARNI RUBBER RECYCLERS HQRXIMLAPPLY000049 83AM24	06.03.2024	26000 MTS Crumb Rubber/ Granules Having Size Finer than 10 Mesh to 12 Mesh.	40040000	Recommended by DPIIT vide OM dated 02.05.2024. The committee decided to approve the case subject to the conditions mentioned in the DPIIT OM dated 02.05.2024
286.	PHENIX ENTERPRISE HQRXIMLAPPLY000000 95AM25	06.04.2024	10000 MTS Crumb Rubber Granules 10 to 15 Mesh	40040000	The committee decided to approve the case on ex-post facto basis as per NOC granted by DPIIT vide OM dated 07.05.2024.
287.	THOMS RUBBERS HQRXIMLAPPLY000050 91AM24	11.03.2024	2000 MTS TYRE SCRAP CRUMB RUBBER GRANUALS LESS THEN 10 MESH	40040000	Comments sought from DPIIT on 14.03.2024 DPIIT vide OM dated 18.03.2024 has sought information from the firm. DL issued on 18.03.2024. Reply received from the firm and sent to the DPIIT on 21.03.2024.
288.	AXTRON TEXCHEM (INDIA) PRIVATE LIMITED HQRXIMLAPPLY000003 06AM25	21.04.2024	15000 MTS Crumb Rubber/Granules having Mesh size Finer than 10 Mesh & devoid of	40040000	The committee decided to approve the case on ex-post facto basis as per NOC granted by DPIIT vide OM dated 07.05.2024.

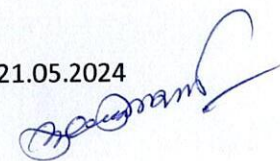


			Iron/Steel & most of the Fibre		
289.	SHABBIR AND SONS ECO EXIM PRIVATE LIMITED HQRXIMLAPPLY000005 15AM25	04.05.20 24	25000 MTS Crumb Rubber granules having size finer than 10 to 20 mesh & devoid of iron/steel & most of the fibers	40040000	Comments sought from DPIIT on 07.05.2024 DPIIT vide OM dated 13.05.2024 has sought information from the firm. DL issued on 13.05.2024.
290.	VIKAS RUBBERS HQRXIMLAPPLY000006 27AM25	13.05.20 24	3000000 KGS RUBBER CRUMB POWDER	40040000	Comments sought from DPIIT on 14.05.2024
Part 20	MoEF&CC (HSMD) & DPIIT (LEI)				
Sl. No.	Name of the applicant (M/s.) & HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
291.	MACDERMID ALPHA ELECTRONICS SOLUTIONS INDIA PRIVATE LIMITED HQRXIMLAPPLY000035 31AM24	12.01.20 24	178740 KGS Silver Powder SAC305 T5 Sn96.5Ag3.0Cu0.5 – 139462 etc.	71061000	Comments sought from MoEF & CC (HSMD) on 15.02.2024 Comments sought from DPIIT on 18.01.2024 DPIIT vide OM dated 12.02.2024 has sought information from the firm. DL issued on 12.02.2024. Reply received from the firm and sent to the DPIIT

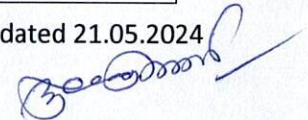
					on 27.02.2024. DPIIT vide OM dated 21.05.2024 has sought information from the firm.
292.	K T QUALITY CONTROL PRIVATE LIMITED HQRXIMLAPPLY000040 74AM24	15.02.20 24	18000 MTS PROCESS WASTE/PVC RESIN (PIPE GRADE)	39153090	Comments sought from MoEF & CC (HSMD) on 16.02.2024 Comments sought from DPIIT on 16.02.2024.
293.	GRAVITA INDIA LIMITED HQRXIMLAPPLY000051 65AM24	16.03.20 24	82535 MTS Lead Scrap (ISRI Code Rains, Rink, Rails, Radio, Racks, Ropes, Rakes, Rents, Relay, Rono & Roper)	78020090	Recommended by MoEF&CC (HSMD) vide Letter dated 25.01.2024 Recommended by DPIIT for 52,662 MT vide OM dated 02.05.2024.
					The Committee decided to approve the case for 51,662 MTs subject to the conditions mentioned in the MoEF&CC letter dated 25.01.2024 and DPIIT OM dated 02.05.2024
294.	EMMBROS AUTOCOMP LIMITED HQRXIMLAPPLY000000 35AM25	03.04.20 24	6 NOS Old and Used Autoparts Universal Joints flange yokes stub saft, spline seal for development	87089900	Comments sought from MoEF&CC (HSMD) on 24.04.2024 Comments sought from DPIIT on 05.04.2024
295.	GOLF GARAGE	15.04.20	1600.0 NOS	95063900	Comments sought from Department of sports

	HQRXIMLAPPLY000002 75AM25	24	Sports Equipment manufactured with metals, alloys, graphite and rubber for the grips		on18.04.2024
					Comments sought from DPIIT on 18.04.2024
296.	RAJDEV INDUSTRIES HQRXIMLAPPLY000004 15AM25	27.04.20 24	1300 MTS Lead Scrap (ISRI Code: Radio, Racks, Rails, Relay, Ropes, Rents and Rakes)	85491100	Recommended by MoEF&CC (HSMD) vide Letter dated 16.04.2024
					Recommended for 758 MTs by DPIIT vide OM dated 16.05.2024.
					The committee decided to approve the case for 758 MTs subject to the conditions mentioned in the MoEF&CC(HSMD) letter dated 16.04.2024 and DPIIT OM dated 16.05.2024
297.	JAYACHANDRAN ALLOYS PRIVATE LIMITED HQRXIMLAPPLY000005 84AM25	09.05.20 24	10000 MTS Lead Scrap as per ISRI RAINS	85491100	Recommended by MoEF&CC (HSMD) vide Letter dated 13.11.2023.
					Comments sought from DPIIT on 10.05.2024
					DPIIT vide OM dated 13.05.2024 has sought information from the firm. DL issued on 13.05.2024.
298.	NILE LIMITED HQRXIMLAPPLY000006 15AM25	13.05.20 24	23205 MTS LEAD SCRAP ISRI CODE RAINS, RINK, RAILS, RAKES, LEAD GRIDS,	85491100	Recommended by MoEF&CC (HSMD) vide Letter dated 12.04.2024
					Comments sought from DPIIT on 13.05.2024

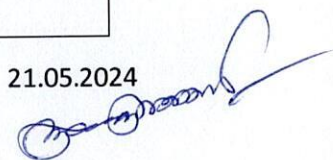
			PASTE, OXIDE, POWDER, RELAY, RONO, ROPER		
299.	STERLING LEAD PRIVATE LIMITED HQRXIMLAPPLY000006 46AM25	14.05.20 24	473000 KGS LEAD PLATES (RAILS)	78020090	Recommended by MoEF&CC (HSMD) vide Letter dated 04.03.2024 Comments sought from DPIIT on 15.05.2024 DPIIT vide OM dated 21.05.2024 has sought information from the firm.
300.	PILOT INDUSTRIES LTD HQRXIMLAPPLY000002 59AM25	16.04.20 24	15000.0 MTS Lead Scrap Drained Batteries (ISRI Code : RAINS)	85491100	Recommended by MoEF&CC (HSMD) vide Letter dated 16.04.2024 Recommended by DPIIT vide Letter dated 02.05.2024 The committee decided to approve the case subject to the conditions mentioned in the MoEF&CC (HSMD) letter dated 16.04.2024 and DPIIT OM dated 02.05.2024
Part 21	DPIIT (LEI)				
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status



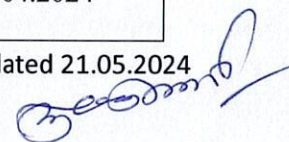
301.	CERAFLUX INDIA PRIVATE LIMITED HQRXIMLAPPLY000030 67AM24	14.12.20 23	22000 KGs Aluminium Chromium 80% Master Alloy / Cr 80 tablet	81122100	Comments sought from DPIIT on 15.12.2023 DPIIT vide OM dated 08.02.2024 has sought information from the firm. DL issued on 22.02.2024. Reminder sent on 11.03.2024. Committee decided to issue a final reminder to the applicant. Final reminder sent on 14.05.2024.
302.	CG POWER AND INDUSTRIAL SOLUTIONS LIMITED HQRXIMLAPPLY000039 59AM24	06.02.20 24	3000 NOS GOLD-COPPER ALLOY – 50AU- 50CU RING DRW 46-221127-P17	71081300	Comments sought from DPIIT on 08.02.2024 DPIIT vide OM dated 12.01.2024 has sought information from the firm. DL issued on 12.01.2024.
303.	MACDERMID ALPHA ELECTRONICS SOLUTIONS INDIA PRIVATE LIMITED HQRXIMLAPPLY000049 36AM24	04.03.20 24	355 KGS NANO SILVER PASTE	71061000	Comments sought from DPIIT on 05.03.2024
304.	NIPPON STEEL CHEMICAL & MATERIAL INDIA PRIVATE LIMITED HQRXIMLAPPLY000049	29.02.20 24	40 KGS BNi5(nickel brazing filler metals	75040000	Comments sought from DPIIT on 06.03.2024 DPIIT vide OM dated 15.03.2024 has sought information from the firm. DL issued on 18.03.2024.



	56AM24				
305.	CENTRAL MANUFACTURING TECHNOLOGY INSTITUTE HQRXIMLAPPLY000053 40AM24	28.03.20 24	200.0 MTR 99.99 AU Wire (1- Dia 0.7 MIL, 1 Spool, 100Mtr, 2- Dia 1MIL, 1 Spool, 100Mtr)	71081300	Comments sought from DPIIT on 28.03.2024 DPIIT vide OM dated 19.04.2024 has sought information from the firm. DL issued on 19.04.2024.
306.	PAMP PRECISION MANUFACTURING INDIA PRIVATE LIMITED HQRXIMLAPPLY000052 08AM24	19.03.20 24	5000 KGS Sweepings/ ashes containing Gold or silver	71129920	Comments sought from DPIIT on 21.03.2024
307.	SUNGEEL INDIA RECYCLING PRIVATE LIMITED HQRXIMLAPPLY000000 05AM25	01.04.20 24	24000 KGS Spent Lithium Ion Battery Scrap	85481090	Comments sought from DPIIT on 02.04.2024 DPIIT vide OM dated 16.04.2024 has sought information from the firm. DL issued on 16.04.2024.
308.	MICRON SEMICONDUCTOR TECHNOLOGY INDIA PRIVATE LIMITED HQRXIMLAPPLY000001	15.04.20 24	0.21 KGS Gold Wire 15.3 MICRON (GPG-3) 1.0-7.0% 3.1-5.7G 3000M/AL-4 (WNI) P/N 340-	71081300	Comments sought from DPIIT on 05.04.2024 DPIIT vide OM dated 21.05.2024 has sought information from the firm. DL issued on 21.05.2024.

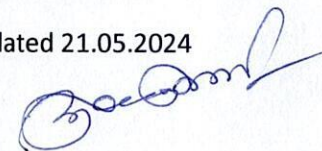


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309.	RUBBERSINDIA POLYMER PRODUCTS PRIVATE LIMITED HQRXIMLAPPLY000002 66AM25	17.04.20 24	1100.0 MTS RECLAIM RUBBER Mesh more than 10 to 20	40030000	Comments sought from DPIIT on 19.04.2024
310.	OZONE VENTURES HQRXIMLAPPLY000002 54AM25	18.04.20 24	850.0 NOS TL. SCHWALBE ONE 365 Perf, RaceGuard, Folding, 25-622 B/B-SK+BRT HS462A ADDIX 4Season 67EPI, TL. SCHWALBE ONE PLUS Perf, SmartGuard, TwinSkin, 28-622 B/B+RT HS462B ADDIX 67EPI, TL. SCHWALBE MARATHON Perf, GreenGuard, TwinSkin, 37-622 B/B+RT HS620 ADDIX Eco 67EPI 26B	40115090	Committee decided to examine the case on file since import of pneumatic tyres are based on past imports and DPIIT has given comments vide OM dated 13.05.2024.
311.	KUNSHAN Q TECH	25.04.20	375000 MTR	71081300	Comments sought from DPIIT on 26.04.2024



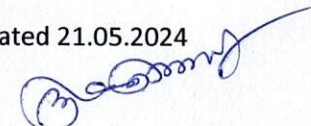
	MICROELECTRONICS (INDIA) PRIVATE LIMITED HQRXIMLAPPLY000003 98AM25	24	Gold Bonding Wire, 8 micrometers (in wire form, with 99.9% Gold Purity)		
312.	Indian Institute of Technology Roorkee HQRXIMLAPPLY000004 62AM25	24.04.20 24	1.0 PCS Au TRG 50.08mm dia. * 3mm Tk 99.95% Pure Gold	71081300	Recommended by DPIIT vide OM dated 06.05.2024. The committee decided to approve the case subject to the conditions mentioned in the DPIIT OM dated 06.05.2024.
313.	GENONE OPTECH PRIVATE LIMITED HQRXIMLAPPLY000004 91AM25	04.05.20 24	336000 MTR Gold Bonding Wire, 8 micrometers (in wire form, with 99.9% Gold Purity)	71081300	Comments sought from DPIIT on 07.05.2024 DPIIT vide OM dated 21.05.2024 has sought information from the firm.
Part 22	Miscellaneous				
Sl. No.	Name of the applicant (M/s.) & HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
314.	International Institute Of Biotechnology And Toxicology HQRXIMLAPPLY000014	16.8.202 3	6250 GMS BACTERIA	21022000	Comments sought from D/o Biotechnology on 17.8.2023. Committee decided to send a reminder to DBT. Reminder sent on 12.03.2024. Committee decided to issue another reminder to DBT.

	84AM24				
315.	Indian Institute of Science HQRXIMLAPPLY000034 97AM24	11.01.20 24	50 GMS Ammonium-15N Chloride, 99% 15N-50G	28459090	Comments sought from D/o Atomic Energy on 11.01.2024. DAE vide email dated 18.01.2024 has requested to clarify the SCOMET category number of the material that is to be imported by IISC, Bangalore. Accordingly, the committee decided to seek clarification from the firm. Committee decided to send a reminder to IISc.
316.	AMIT SINGH BAID MEHTA HQRXIMLAPPLY000038 69AM24	02.02.20 24	500 NOS Unused/New postage stamps issued by postal departments of various countries around the world.	49070010	Comments sought from Dept. of Posts on 15.02.2024.
317.	BAGARIA ALUMINIUM PROCESSING PRIVATE LIMITED HQRXIMLAPPLY000048 83AM24	28.02.20 24	1000 MTS Aluminium Dross	26204010	Comments sought from West Bengal State Pollution Control Board On 01.03.2024



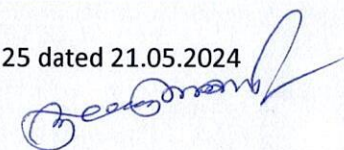
318.	AMNEAL PHARMACEUTICALS PRIVATE LIMITED HQRXIMLAPPLY000040 12AM24	12.02.20 24	1 GMS OXYTOCIN	29339200	Comments sought from C&PC on 12.02.2024 D/o C&PC vide email dated 21.02.2024 has not concerned. The committee decided to seek comments from D/o Biotechnology. Comments sought from D/o Biotechnology on 11.03.2024
319.	MANOHARAN PAPIAH HQRXIMLAPPLY000050 10AM24	08.03.20 24	3 NOS Collections and collectors' pieces of numismatic interest:- - Other	97053900	The committee decided to seek comments from RBI.
320.	VARDHMAN SPECIAL STEELS LIMITED HQRXIMLAPPLY000050 18AM24	05.03.20 24	2 NOS Rod Source Co-60, Type Q, Activity: 138 MBq (3,73 mCi) Length: 283 mm	28444000	Comments sought from Dept. of Atomic Energy on 11.03.2024
321.	B A METAL HQRXIMLAPPLY000051 04AM24	13.03.20 24	4290 MTS ALUMINIUM SCRAP THRIL AS PER ISRI or THROB	26204010	Comments sought from West Bengal State Pollution Control Board on 15.03.2024
322.	M/S V R METALS HQRXIMLAPPLY000003 66AM24	18.05.20 23	5443.1 MTs Aluminium Dross	26204010	Comments received from Maharashtra Pollution Control Board on 16.05.2024 The committee examined the documents submitted by the firm and decided to approve

					the case for 1000 MTs.
323.	MANOHARAN PAPIAH HQRXIMLAPPLY000051 86AM24	19.03.20 24	100 NOS COIN AND CURRENCY NUMISMATIC INTEREST	97053900	The committee decided to seek comments from RBI.
324.	MULDER (INDIA)PRIVATE LIMITED HQRXIMLAPPLY000052 97AM24	25.03.20 24	100.000 KGS Used Linen Polishing Cloth	63109090	Committee decided to seek comments from Ministry of Textiles. Comments sought from Ministry of Textiles on 15.05.2024.
325.	SANKALP ENTERPRISE HQRXIMLAPPLY000050 56AM24	11.03.20 24	10000 MTS Aluminium Dross	26204010	The committee decided to approve the case on ex-post facto basis.
326.	VMA IMPEX LLP HQRXIMLAPPLY000004 61AM25	01.05.20 24	200 MTS Aluminum dross	26204010	Comments sought from Punjab Pollution Control Board on 07.05.2024
327.	BAYER VAPI PRIVATE LIMITED HQRXIMLAPPLY000003 99AM25	26.04.20 24	2 GMS BCS-AA10299 (ethyl methane(13CD3)- sulfonate), BCS- AA10297 (isobutyl methane(13CD3)- sulfonate)	28459010	Comments sought from Dept. of Atomic Energy on 26.04.2024



328.	AXAYYA ALLOYS PVT LTD HQRXIMLAPPLY000002 12AM25	15.04.20 24	2000 MTS ALUMINIUM DROSS	26204010	Comments received from Maharashtra Pollution Control Board on 16.05.2024. The committee examined the documents submitted by the firm and decided to approve the case for 1000 MTs.
329.	SUNALCO ALLOYS PRIVATE LIMITED HQRXIMLAPPLY000004 57AM25	30.04.20 24	2000 MTS ALUMINIUM DROSS	26204010	Comments received from Maharashtra Pollution Control Board on 16.05.2024. The committee examined the documents submitted by the firm and decided to approve the case for 1000 MTs.
330.	ELECTRONICS CORPORATION OF INDIA LIMITED HQRXIMLAPPLY000002 67AM25	18.04.20 24	13.0 NOS Semi Knock Down (SKD) Kits for Vehicle Mounted Jammer (20 - 6000 MHz) Model: EC-SVJEE-1100U	85255040	The committee decided to examine the case on file.
331.	KBNM METALS PRIVATE LIMITED HQRXIMLAPPLY000003 19AM25	22.04.20 24	25875 KGS MERCURY	28054000	Recommended by MoEF&CC vide OM dated 09.02.2024. The committee decided to approve the case for supply to M/s. Girgan Fine Chemical Pvt. Ltd, subject to the conditions mentioned in the MoEF&CC OM dated 09.02.2024

332.	GANPATI METALS ALLOYS HQRXIMLAPPLY000003 86AM25	25.04.20 24	2000 MTS ALUMINIUM DROSS	26204010	Comments received from UP Pollution Control Board on 16.05.2024. The committee examined the documents submitted by the firm and decided to approve the case for 1000 MTs.
333.	ALSET ENTERPRISES PRIVATE LIMITED HQRXIMLAPPLY000003 97AM25	25.04.20 24	18000 MTS Aluminium Dross		Comments sought from WEST BENGAL STATE POLLUTION CONTROL BOARD on 26.04.2024
334.	APEX TRADELINK HQRXIMLAPPLY000015 33AM24	21.08.20 23	2550 MT ALUMINIUM DROSS GENERATED FROM REFINING AND CASTING HOUSE OF ALUMINIUM SMELTER UNITS	26204010	Comments received from Gujarat Pollution Control Board on 20.05.2024. The committee examined the documents submitted by the firm and decided to approve the case for 1000 MTs.
335.	PURPLE PRODUCTS PRIVATE LIMITED HQRXIMLAPPLY000005 36AM25	07.05.20 24	19837.5 KGS Mercury	28054000	Recommended by MoEF&CC vide OM dated 19.04.2024. The committee decided to approve the case for supply to M/s. Ayurveda medicine companies as well as Ayurveda practitioners, subject to the conditions mentioned in the MoEF&CC OM dated 19.04.2024



336.	PURPLE PRODUCTS PRIVATE LIMITED HQRXIMLAPPLY000005 35AM25	07.05.20 24	1000 KGS Mercury	28054000	The firm has withdrawn the application. Accordingly, the committee decided to close the case.
337.	PURPLE PRODUCTS PRIVATE LIMITED HQRXIMLAPPLY000005 97AM25	10.05.20 24	1035 KGS Mercury	28054000	Recommended by MoEF&CC vide OM dated 19.04.2024. The committee decided to approve the case for supply to M/s. Dabur Indian Limited, subject to the conditions mentioned in the MoEF&CC OM dated 19.04.2024
338.	Uma Shankar Sharma HQRXIMLAPPLY000000 28AM25	02.04.20 24	5 KGS Coins used Francs coins Pre Euro	71181000, 97053900	The committee decided to seek comments from RBI.
339.	BEST PRODUCTS & SOLUTIONS HQRXIMLAPPLY000004 76AM25	02.05.20 24	25000.0 KGS GLUTINOUS RICE	10063090	The committee decided to examine the case on file for the approval of competent authority.
340.	CEE KAY INTERNATIONAL HQRXIMLAPPLY000004 99AM25	06.05.20 24	495 MTS JASMINE RICE, GLUTINOUS RICE	10063090	The committee decided to examine the case on file for the approval of competent authority.
341.	BEST PRODUCTS & SOLUTIONS HQRXIMLAPPLY000004	03.05.20 24	25000.0 KGS Jasmine Rice	10063090	The committee decided to examine the case on file for the approval of competent authority.

	79AM25				
342.	ADF FOODS LIMITED HQRXIMLAPPLY000004 85AM25	03.05.20 24	200 MTS Jasmine Rice	10063090	The committee decided to examine the case on file for the approval of competent authority.
343.	RPC FOODS PRIVATE LIMITED HQRXIMLAPPLY000005 60AM25	08.05.20 24	497 MTS CALIFORNIA MEDIUM GRAIN RICE, ARBORIO RICE, SUSHI RICE	78875685	The committee decided to examine the case on file for the approval of competent authority.
344.	ADF FOODS LIMITED HQRXIMLAPPLY000004 85AM25	03.05.20 24	200 MTs JASMINE RICE	10063090	The committee decided to examine the case on file for the approval of competent authority.
345.	Sharma Metalloys Pvt. Ltd. HQRXIMLAPPLY000015 52AM24	23.8.202 3	1200 MTs of Aluminum Dross	26204010	Comments received from Haryana Pollution Control Board vide email dated 09.05.2024. The committee examined the documents submitted by the firm and decided to approve the case for 1000 Mt of Aluminum Dross.
346.	H S Alloys HQRXIMLAPPLY000015 52AM24	20.12.20 23	2900 MTs of Aluminum Dross	26204010	Comments received from Maharashtra Pollution Control Board vide email dated. 28.03.2024. The committee examined the documents submitted by the firm and decided to approve the case for 1000 Mt of Aluminum Dross.

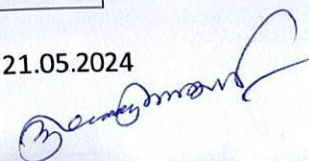
347.	RG Refineries Private Limited HQRXIMLAPPLY000018 34AM24	22.09.20 23	10 MT of Gold Dore Bar (Purity up to 95%)	71081200	The committee examined the documents submitted by the firm and decided to reject the case as substantial quantity is available in the previous authorization.
348.	Bright Metal Refiners HQRXIMLAPPLY000025 91AM24	18.11.20 23	2 MT GOLD (DORE) BARS PURITY : UPTO 95%	71081200	The committee noted that the firm has been granted import licence No. 0111011413 on 10.10.2023 for 10 MT of Gold Dore bar. Accordingly, the committee decided to seek utilization details of import licence No. 0111011413 dated 10.10.2023. DL issued on 07.12.2023. Committee decided to reject the application as no response has been received.
349.	BRBD Refineries LLP HQRXIMLAPPLY000037 16AM24	23.01.20 24	1000 kgs GOLD DORE BARS (purity upto 95%)	71081200	The committee examined the documents submitted by the firm and decided to examine the case on file.
350.	MMTC – PAMP India Private Limited HQRXIMLAPPLY000044 44AM24	21.02.20 24	50 MTs Gold Dore Bars having purity less than 95%	71081200	The committee examined the documents submitted by the firm and decided to approve 50 MTs of gold dore bars from Argentina, Brazil, Dominican Republic, Ghana, Mexico, Peru, United States, Australia, Austria, Canada, Chile, Philippines, Saudi Arabia. Condition: Goods shall be cleared under Notification No.50/2017-Customs dated

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					30.06.2017, as amended from time to time.
351.	Miracle Gold Private Limited HQRXIMLAPPLY000044 45AM24	21.02.20 24	1 MT Gold Dore Bars having purity less than 95%	71081200	The committee examined the documents submitted by the firm and decided to defer the case for want of valid CTO from SPCB from the firm and verification report of the premises of the firm by the concerned RA.
352.	Sharada Erectors Private Limited HQRXIMLAPPLY000048 24AM24	26.02.20 24	1 MT Gold Dore Bars having purity less than 95%	71081200	The committee examined the documents submitted by the firm and decided to approve 1 MT of Gold dore bars from Congo D Rep, Ecuador, Ghana, Peru. Condition: Goods shall be cleared under Notification No.50/2017-Customs dated 30.06.2017, as amended from time to time.
353.	Bharat Precious Metals and Manufacturer Private Limited HQRXIMLAPPLY000051 60AM24	18.03.20 24	1 MT Gold Dore Bars having purity less than 95%	71081200	The committee examined the documents submitted by the firm and decided to defer the case for want of valid CTO from the firm and verification report of the premises of the firm by the concerned RA.
354.	Hindustan Gold Industries Private Limited HQRXIMLAPPLY000052 20AM24	18.03.20 24	1 MTs Gold Dore Bars having purity less than 95%	71081200	The committee examined the documents submitted by the firm and decided to seek verification report of the premises of the firm by the concerned RA.
355.	Aries Refinery Private	19.04.20	10 MTs	71081200	The committee examined the documents submitted

	Limited HQRXIMLAPPLY000002 95AM25	24	Gold Dore Bars having purity less than 95%		by the firm and decided to defer the case for want of utilization details of previous authorization from the firm.
356.	Kundan Refinery Private Limited HQRXIMLAPPLY000000 32AM25	03.04.20 24	50000 KGs Gold Dore Bars having purity less than 95%	71081200	The committee examined the documents submitted by the firm and decided to defer the case as substantial quantity is available in the previous authorization.
357.	OPUS REFINERY PRIVATE LIMITED HQRXIMLAPPLY000006 89AM25	16.05.20 24	10 MTS GOLD (DORE) BARS PURITY : UPTO 95%	71081200	The committee examined the documents submitted by the firm and decided to defer the case as substantial quantity is available in the previous authorization.
358.	NARRONDASS MANORDASS PRIVATE LIMITED HQRXIMLAPPLY000007 35AM25	18.05.20 24	10 MTS GOLD (DORE) BARS PURITY : UPTO 95%	71081200	The committee examined the documents submitted by the firm and decided to approve 10 MTs of gold dore bar from Bolivia, Brazil, Colombia, Ecuador, Ghana, Peru, Zimbabwe Condition: Goods shall be cleared under Notification No.50/2017-Customs dated 30.06.2017, as amended from time to time.
359.	GGC GUJRAT GOLD CENTRE PRIVATE LIMITED HQRXIMLAPPLY000007	17.05.20 24	10 MTS GOLD (DORE) BARS PURITY : UPTO 95%	71081200	The committee examined the documents submitted by the firm and decided to approve 10 MTs of gold dore bar from Bolivia, Brazil, Colombia, Ecuador, Ghana, Peru.

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	47AM25				Condition: Goods shall be cleared under Notification No.50/2017-Customs dated 30.06.2017, as amended from time to time.
360.	BALAJI OVERSEAS HQRXIMLAPPLY000007 53AM25	20.05.20 24	01 MT GOLD (DORE) BARS PURITY : UPTO 95%	71081200	The committee examined the documents submitted by the firm and decided to defer the case as the substantial quantity is available in the previous import authorization.

5. The meeting ended with a vote of thanks to the chair.

